



HIGH COURT OF MEGHALAYA SHILLONG



**WEEKLY REGULAR CAUSE LIST FROM:
MONDAY 26.11.2018 TO FRIDAY 30.11.2018**

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**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

FROM 10:30 A.M

MONDAY the 26TH NOVEMBER, 2018

COURT ROOM. " 2 "

HON'BLE MR.JUSTICE S. R. SEN

HON'BLE MR. JUSTICE H. S. THANGKHIEW

ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1)	PIL/1/2018	AGNES KHARSHIING VS. THE UNION OF INDIA	M PRASAD IN PERSON BK SINGH	K KHAN, SR. GA MEGHALAYA PHILEMON NONGBRI S SHALLAM M.L NONGPIUR S SENGUPTA ADDL. SR. GA MEGHALAYA MRS. R DUTTA MR. P SHOME A PAUL ASG
<u>ORDERS</u>				
2)	PIL/6/2018	ARNOLD G MOMIN VS. STATE OF MEGHALAYA AND 6 ORS	IN PERSON	K PAUL CGC KP BHATTACHARJEE GA MEGHALAYA A PAUL ASG MR. S SENGUPTA, ADDL SR. GA MRS. R DUTTA MR. K KHAN SR GA MEGHALAYA

3)	WP(C)/252/2018	ANEETA SYNREM VS. STATE OF MEGHALAYA AND 11 ORS.	BK DEB ROY L PHANJOM LT NGAIHTE N SYNGKON	A PAUL ASG BB NARZARY SR. ADV MS. A THUNGWA, GA MS. B KHARWANLANG MS. PS NONGBRI MS R DUTTA MR. VGK KYNTA SR ADV MR. L KHYRIEM MR. P NONGBRI MR PN NONGBRI MS. A THANGKHIEW MR. W JYRWA MR. C KHYRIEM WS GAYANG S SHALLAM ML NONGPIUR I SUMER MS. Q B LAMARE MS. S NONGRUM MR. A KHARWANLANG, GA A KUMAR AG MEGHALAYA
With	MC(WPC)/129/2018	ANEETA SYNREM VS. STATE OF MEGHALAYA AND 11 ORS.	BK DEB ROY L PHANJOM LT NGAIHTE N SYNGKON	A PAUL ASG BB NARZARY SR. ADV MS. A THUNGWA, GA MS. B KHARWANLANG MS. PS NONGBRI A KUMAR AG MEGHALAYA
4)	WP(C)/332/2018	KSANKUPAR TYNSONG AND 4 ORS. VS. STATE OF MEGHALAYA AND 3 ORS.	HL SHANGREISO M PRASAD R MAJAW S SHALLAM S ROY S SAHAY	MR S SENGUPTA, ADDL SR GA MEGHALAYA MR. A KUMAR AG, MEGHALAYA
<u>HEARING</u>				
5)	WP(C)/52/2017	MISS ANAN ASHRAF VS. THE UNION OF INDIA	MR. R MAZUMDAR MR. E NONGBRI MR. B DEB B K SHARMA, SR ADV	K PAUL CGC MR. A KHAN MR. P SHOME MR. S.A. SHEIKH MR. N MOZIKA

With	WP(C)/411/2016	MS RISHA SARMAH VS. UNION OF INDIA AND ORS	R SARMAH RB PHOOKAN MR. S SEN MR. R MAZUMDAR C KAMEI	K PAUL CGC MR. A KHAN P AGARWAL MR D THAIMEI MR. SA SHEIKH MR. CH THOMLUI
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NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018
3) MR. R DEBNATH ADVOCATE FROM 26-11-2018 TO 26-11-2018
4) MR. VGK KYNTA SR ADV ADVOCATE FROM 26-11-2018 TO 27-11-2018

BY ORDER
REGISTRAR GENERAL



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TUESDAY the 27TH NOVEMBER, 2018

COURT ROOM. " 1 "

HON'BLE MR JUSTICE MOHAMMAD YAQOOB MIR, CHIEF JUSTICE

HON'BLE MR. JUSTICE H. S. THANGKHIEW

ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	WP(C)/428/2018	SHARAT AGARWAL VS. THE UNION OF INDIA AND 4 ORS.	N KHERA R MAJUMDAR A SYIEM DN THANGKHIEW S DEB B KR SHARMA, SR ADV	R COLNEY DR. N MOZIKA MR. S P MAHANTA, SR ADV A PAUL ASG
With	MC(WPC)/221/2018	SHARAT AGARWAL VS. THE UNION OF INDIA AND 4 ORS.	N KHERA R MAJUMDAR A SYIEM DN THANGKHIEW S DEB B KR SHARMA, SR ADV	R COLNEY DR. N MOZIKA MR. S P MAHANTA, SR ADV A PAUL ASG
<u>ORDERS</u>				
2)	MC(WA)/1/2018	THE UNION OF INDIA VS. RADHA DEVI	P SHOME K PAUL CGC	
Remarks: ALONGWITH W.A No. __ & M.C(W.A) No. __				
3)	MC(WA)/3/2018	THE DIRECTOR GENERAL, BSF AND 3 ORS. VS. EX-CONSTABLE PADH SD	K PAUL CGC	
Remarks: ALONGWITH W.A No. __				

4)	PIL/10/2018	COURT ON ITS OWN MOTION VS. STATE OF MEGHALAYA		S SENGUPTA ADDL. SR. GA MEGHALAYA MR. ND CHULLAI, ADDL. A.G MR. CH MAWLONG S R LYNGDOH K S KHARSHIING MR. A KUMAR AG MEGHALAYA
5)	PIL/12/2018	KHROOLAMSALANKI PARIAT VS. STATE OF MEGHALAYA	IN PERSON	MR. S SEN GUPTA, ADDL. SR GA MEGHALAYA MR. H ABRAHAM, GA
Remarks: LETTER PETITION				
6)	WP(C)/7/2017	THE UNION OF INDIA VS. SRI. KUNJA BEHARI SINGH	M BHATTACHARJEE ADDL. C.G.S.C	MR. M CHANDA MR. AK DAS S SHALLAM S NATH MR. P NONGBRI
<u>HEARING</u>				
7)	WA/39/2012	SHRI. GONOTH MANDA SANGMA AND ANR VS. SMTI. DEWIN GABIL MOMIN AND ORS	MR. M NATH MR. R KAR MR. DP BORAH MR. SS DEY MS. SG MOMIN MS. S BHATTACHARJEE A KHARUMNUID MS SK SINGH	MR. S DEY SC GHADC MR. K PAUL MR. R DUTTA MRS. N GURUNG MR S THAPA
With	MC(WA)/37/2013	SHRI. GONOTH MANDA SANGMA AND ANR VS. SMTI. DEWIN G MOMIN AND ORS	MR. M NATH MR. R KAR MR. DP BORAH MR. SS DEY MS. SG MOMIN MS. S BHATTACHARJEE A KHARUMNUID	MR. K PAUL MRS. R DUTTA S DEY SC GHADC
8)	WA/27/2014	SHRI. BINOLI MARAK VS. SHRI. KALJING MARAK	MS. S BHATTACHARJEE MS. SG MOMIN A KHARUMNUID B RYNTATHIANG K DOLEY MR. R KAR	MR. S DEY SC GHADC MR. HL SHANGREISO MR. R MAJAW L R SANGMA
9)	WP(C)/282/2017	M/S MAITHAN ALLOY LTD. VS. STATE OF MEGHALAYA	P SIKDAR N DASGUPTA	P AGARWAL MR. A KUMAR ADVOCATE GENERAL MR A KHARWANLANG MR. B BHATTACHARJEE, AAG MS. I LYNGWA, GA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/182/2017	M/S MAITHAN ALLOY LTD VS. STATE OF MEGHALAYA	P SIKDAR N DASGUPTA	P AGARWAL K KHAN, SR. GA MEGHALAYA

10)	W.P.(CrI.)/1/2018	EX HC PRADIP KUMAR HAJONG VS. UNION OF INDIA AND ORS.	G JAMRUAL S ALAM MR. S DEY MS. QB LAMARE N GURUNG MS. S NONGRUM C R MARAK J T SANGMA A KHAJURIA	WS NARGAL, AAG MR. N MOZIKA S GUPTA, CGSC
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Remarks: OWP No.1842 OF 2015 [HIGH COURT OF JAMMU & KASHMIR]

NB:

ADVOCATES ON SANCTIONED LEAVE :

- 1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018**
- 2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018**
- 3) MR. VGK KYNTA SR ADV ADVOCATE FROM 26-11-2018 TO 27-11-2018**

**BY ORDER
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HON'BLE MR JUSTICE MOHAMMAD YAQOOB MIR, CHIEF JUSTICE

HON'BLE MR. JUSTICE H. S. THANGKHIEW

ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1)	WA/3/2018	LAHUN PYRTUH VS. STATE OF MEGHALAYA AND 3 ORS.	L PHANJOM N SYNGKON	K KHAN, SR. GA MEGHALAYA
<u>ORDERS</u>				
2)	MC(WA)/6/2018	THE UNION OF INDIA AND 4 ORS. VS. CHANDRIKA THAKUR	N MOZIKA	
Remarks: ALONGWITH W.A No. __ & M.C(W.A) No. __				
3)	MC(Review Pet.)/5/2018	SEVEN CITY DEVELOPERS PVT. LTD. VS. STATE OF MEGHALAYA AND ORS.	M ROHATGI S NARNAULIA K GAUR A OSWAL S AGARWAL P SHOME MR A BHAN, SR ADV A BHAN	MR A KHARMAWPHLANG , GA MR. A KUMAR, AG MEGHALAYA
Remarks: ALONGWITH REVIEW PETN. No. __ AND MC(REVIEW PETN.) No. __				
<u>HEARING</u>				
4)	Arb.A./3/2018	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. (NEEPCO) VS. M/S PATEL ENGINEERING LTD. UNITY INFRA PROJECTS (JV)	VK JINDAL, SR. ADV. DK BHATTACHARYYA P BISWAKARMA S RANA K LAHERI MR. AK BHATTACHARYA SR ADV	A BHAN M ROHATGI R KAUSHAL K GAUR A OSWAL C SHARMA A BHAN SR ADV P SHOME

With	MC(Arb.A.)/9/2018	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. (NEEPCO) VS. M/S PATEL ENGINEERING LTD. UNITY INFRA PROJECTS JV	VK JINDAL, SR. ADV.	P SHOME
Remarks: ALONGWITH CAVEAT PTN. No.29 OF 2018				
5)	Arb.A./4/2018	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. (NEEPCO) VS. M/S PATEL ENGINEERING LIMITED.	VK JINDAL, SR. ADV. DK BHATTACHARYYA P BISWAKARMA S RANA K LAHERI MR. AK BHATTACHARYA SR ADV	A BHAN M ROHATGI R KAUSHAL K GAUR A OSWAL C SHARMA A BHAN SR ADV P SHOME
With	MC(Arb.A.)/10/2018	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. (NEEPCO) VS. M/S PATEL ENGINEERING LTD.	VK JINDAL, SR. ADV.	P SHOME
6)	Arb.A./5/2018	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. (NEEPCO) VS. M/S PATEL ENGINEERING LIMITED.	VK JINDAL, SR. ADV. DK BHATTACHARYYA P BISWAKARMA S RANA K LAHERI MR. AK BHATTACHARYA SR ADV	A BHAN M ROHATGI R KAUSHAL K GAUR A OSWAL C SHARMA A BHAN SR ADV P SHOME
With	MC(Arb.A.)/11/2018	NORTH EASTERN ELECTRIC POWER CORPORATION LTD. (NEEPCO) VS. M/S PATEL ENGINEERING LTD.	VK JINDAL, SR. ADV.	P SHOME
<u>ORDERS</u>				
7)	PIL/3/2016	IN RE SUO MOTU COGNIZANCE OF DEFICIENCIES IN HEALTH SERVICES IN THE STATE OF MEGHALAYA VS. THE UNION OF INDIA	A SINHA SR. ADV AMICUS CURIAE K BARUAH MR. TT DIENGDOH SR ADV	MR. R DEBNATH,CGC K KHAN, SR. GA MEGHALAYA MR. K PAUL MS. A PAUL MR. A KUMAR AG MEGHALAYA P NIROOP ADDL. ADV GENL. MR. SP MAHANTA, SR ADV R DUTTA MR. S A HASAN MR. P SHOME
With	WP(C)/6/2018	PHARMON DOHLING VS. THE STATE OF MEGHALAYA	RN MARBANIANG L PHANJOM N SYNGKON	MR. H KHARMIH GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. H ABRAHAM K PAUL CGC S BHATTACHARJEE GA MEGHALAYA A PAUL ASG

	MC(PIL)/3/2017	S.P. MAHANTA VS. THE UNION OF INDIA	IN PERSON	TT DIENGDOH SR ADV A PAUL ASG K PAUL S SENGUPTA ADDL. SR. GA MEGHALAYA
	MC(PIL)/6/2018	IN RE SUO MOTU COGNIZANCE OF DEFICIENCIES IN HEALTH SERVICES IN THE STATE OF MEGHALAYA VS. THE UNION OF INDIA AND ORS.	MR. T.T DIENGDOH, AMICUS CURIAE	MR. K KHAN, SR G.A MEGHALAYA
	MC(PIL)/7/2018	IN RE SUO MOTU COGNIZANCE OF DEFICIENCIES IN HEALTH SERVICES IN THE STATE OF MEGHALAYA VS. THE UNION OF INDIA AND ORS.	MR. T.T DIENGDOH, AMICUS CURIAE	MR. K PAUL
<u>HEARING</u>				
8)	CrI.A./5/2016	SHRI SMALL PHAWA VS. STATE OF MEGHALAYA	MR. AK AGARWAL MRS. M WAHLANG MR. H ABRAHAM MS. E RYNJAH MS. R THAPA MS. A THUNGWA A MARWEIN S PDE S RAI I LYNGWA MS. R COLNEY MR. SP MAHANTA, SR ADV	K KHAN, SR. GA MEGHALAYA MR. S SENGUPTA, ADDL.PP. MR. H KHARMIH, GA
With	CrI.M.C./9/2017	SHRI. SMALL PHAWA VS. STATE OF MEGHALAYA	MR. AK AGARWAL	K KHAN, SR. GA MEGHALAYA
	CrI.M.C./10/2018	SMALL PHAWA VS. STATE OF MEGHALAYA AND 2 ORS.	SP MAHANTA, SR. ADV.	K KHAN,ADDL PP MEGHALAYA
9)	WA/78/2016	SMT LAMU RAINI VS. THE UNION OF INDIA	MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW S SHALLAM SM WANNIANG L HYNNIEWTA MR. M K CHOUDHURY, SR ADV MR. H L SHANGREISO	MRS. R DUTTA R DEBNATH, CGC MR. S THAPA K PAUL CGC
10)	WA/80/2016	SHRI SAKALDEO RAY VS. THE UNION OF INDIA	MR. P NONGBRI PHILEMON NONGBRI MS. A THANGKHIEW S SHALLAM SM WANNIANG L HYNNIEWTA MR. M K CHOUDHURY, SR ADV	MRS. R DUTTA R DEBNATH, CGC MR. S THAPA K PAUL CGC

11)	WP(C)/117/2017	PRADIP KUMAR GUHA VS. THE DIRECTOR GENERAL ASSAM RIFLES	TN SRIVINASAN MR. HL SHANGREISO R MAJAW MK CHOUDHURY SR. ADV	K PAUL CGC S DEY A PAUL ASG
With	MC(WPC)/76/2017	PRADIP KUMAR GUHA VS. THE DIRECTOR GENERAL ASSAM RIFLES	R MAJAW TN SRIVINASAN MR. HL SHANGREISO MK CHOUDHURY SR. ADV	A PAUL ASG
	MC(WPC)/228/2017	THE ASSAM RIFLES PUBLIC SCHOOL VS. PRADIP KUMAR GUHA	P SHOME	MR. HL SHANGREISO
12)	WP(C)/118/2017	SEBASTIAN P. GEORGE VS. THE DIRECTOR GENERAL ASSAM RIFLES	TN SRIVINASAN R MAJAW MR. HL SHANGREISO MK CHOUDHURY SR. ADV	K PAUL S DEY A PAUL ASG
With	MC(WPC)/77/2017	SEBASTIAN P. GEORGE VS. THE DIRECTOR GENERAL ASSAM RIFLES	MR. HL SHANGREISO TN SRIVINASAN R MAJAW MK CHOUDHURY SR. ADV	A PAUL ASG
13)	WP(C)/119/2017	ARINDAM CHAKRABORTY VS. THE DIRECTOR GENERAL ASSAM RIFLES	TN SRIVINASAN HL SHANGREISO R MAJAW MK CHOUDHURY SR. ADV	K PAUL S DEY A PAUL ASG
With	MC(WPC)/78/2017	ARINDAM CHAKRABORTY VS. THE DIRECTOR GENERAL ASSAM RIFLES	TN SRIVINASAN MR. HL SHANGREISO R MAJAW MK CHOUDHURY SR. ADV	A PAUL ASG
14)	WP(C)/121/2017	SRILEKHA DAS PURKAYASTHA VS. THE DIRECTOR GENERAL ASSAM RIFLES	TN SRIVINASAN MR. HL SHANGREISO R MAJAW MK CHOUDHURY SR. ADV	K PAUL S DEY A PAUL ASG
With	MC(WPC)/80/2017	SRILEKHA DAS PURKAYASTHA VS. THE DIRECTOR GENERAL ASSAM RIFLES	MR. HL SHANGREISO R MAJAW TN SRIVINASAN MK CHOUDHURY SR. ADV	A PAUL ASG
15)	WP(C)/122/2017	BHARAT PRASAD YADAV VS. THE DIRECTOR GENERAL ASSAM RIFLES	TN SRIVINASAN R MAJAW MR. HL SHANGREISO MK CHOUDHURY SR. ADV	A PAUL ASG S DEY K PAUL CGC
With	MC(WPC)/81/2017	BHARAT PRASAD YADAV VS. THE DIRECTOR GENERAL ASSAM RIFLES	TN SRIVINASAN MR. HL SHANGREISO R MAJAW MK CHOUDHURY SR. ADV	K PAUL CGC
16)	WP(C)/124/2017	MD. JAMALULDDIN VS. THE DIRECTOR GENERAL ASSAM RIFLES	S SHALLAM MR. HL SHANGREISO M PRASAD R MAJAW MK CHOUDHURY SR. ADV	A PAUL ASG S DEY K PAUL CGC

With	MC(WPC)/83/2017	MD. JAMALUDDIN VS. THE DIRECTOR GENERAL ASSAM RIFLES	MR. HL SHANGREISO S SHALLAM R MAJAW M PRASAD MK CHOUDHURY SR. ADV	K PAUL CGC
17)	WP(C)/125/2017	SANWAR HUSSAIN VS. THE DIRECTOR GENERAL ASSAM RIFLES	MR. HL SHANGREISO R MAJAW TN SRIVINASAN MK CHOUDHURY SR. ADV	A PAUL ASG S DEY K PAUL CGC
With	MC(WPC)/84/2017	MD. SANWAR HUSSAIN VS. THE DIRECTOR GENERAL ASSAM RIFLES	TN SRIVINASAN HL SHANGREISO R MAJAW MK CHOUDHURY SR. ADV	K PAUL CGC
	MC(WPC)/92/2017	PREM BAHADUR THAPA VS. THE UNION OF INDIA	DR N MOZIKA MR. P NONGBRI MS. A THANGKHIEW MR PN NONGBRI S SHALLAM	K PAUL CGC
	MC(WPC)/148/2017	MAKANMI KENGOO VS. STATE OF MEGHALAYA	R MAJAW M PRASAD S SHALLAM MK CHOUDHURY MR. HL SHANGREISO	K PAUL K KHAN, ADDL SR GA, MEGHALAYA
	WP(C)/142/2017	PREM BAHADUR THAPA VS. THE UNION OF INDIA	DR N MOZIKA MR. P NONGBRI MS. A THANGKHIEW MR PN NONGBRI S SHALLAM	A PAUL ASG K PAUL CGC
	WP(C)/217/2017	MAKANMI KENGOO VS. STATE OF MEGHALAYA	R MAJAW M PRASAD S SHALLAM MK CHOUDHURY T.N SRINIVASAN, MR. HL SHANGREISO	K PAUL P. AGARWAL A. DHAR A. PAUL DR N MOZIKA

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
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HON'BLE MR. JUSTICE H. S. THANGKHIEW

ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ADMISSION</u>				
1)	WA/7/2018	C.E.O,MEGHALAYA BOARD OF WAQF VS. STATE OF MEGHALAYA AND 2 ORS.	AG MOMIN T YANGKYI S KHONGTHAW MK SAH AS SIDDIQUI	MR. A KUMAR, AG MEGHALAYA
2)	WA/59/2017	GAUTHAM DHAR VS. STATE BANK OF INDIA	MR. R MAJAW MR. M PRASAD S SHALLAM MR. HL SHANGREISO	
3)	CentralExciseAp/21/ 2018	THE COMMISSIONER OF GOODS AND SERVICE TAX, SHILLONG VS. M/S MEGHALAYA CAST AND ALLOYS PVT. LTD.	MS. S A SHALLAM DR. N. MOZIKA	MR. D SAHU
<u>ORDERS</u>				
4)	MC(WA)/8/2018	MOJIAL HOQUE MONDAL VS. STATE OF MEGHALAYA AND 4 ORS.	SK HASAN P AGARWAL CH THOMLUI M TLAU SA SHEIKH	MR. A KUMAR, AG MEGHALAYA
Remarks: ALONGWITH W.A. No__				
5)	PIL/9/2017	IN RE SUO MOTU CUSTODIAL VIOLENCE AND OTHER MATTERS RELATING TO PRISON CONDITIONS VS. STATE OF MEGHALAYA AND ORS	MR. N MOZIKA, AMICUS CURIAE	K KHAN, SR. GA MEGHALAYA

HEARING

6)	WA/56/2014	PROF. MAN MOHAN SINGH VS. THE UNION OF INDIA	MS. M SHARMA SS GEWALI MS. S SHRESTHA MS. E GURUNG MR. VK JINDAL SR ADV MR. S JINDAL MR. S RANA MK MARAK MR. SP SHARMA	K KHAN SC NEHU N MOZIKA CGC
With	MC(WA)/5/2017	PROF. (NOW RETIRED) MANMOHAN SINGH VS. THE UNION OF INDIA	MR. VK JINDAL SR ADV	MR. K KHAN B DEB MR. N MOZIKA
7)	PIL/8/2015	SMT KHASIMON PHANBUH VS. THE UNION OF INDIA	MR. P NONGBRI MR. L BYRSAT MS. A THANGKHIEW MISS. N LASO	K PAUL CGC MRS. Y SHYLLA MR. S DEY SC GHADC P.S NONGBRI SC KHADC MR. KC GAUTAM K KHAN, SR. GA MEGHALAYA MRS. R DUTTA MR. A KHARMAWPHLANG , GA MR. A KUMAR AG MEGHALAYA
8)	WA/22/2015	NORTH EASTERN HILL UNIVERSITY VS. TAPAN KUMAR CHAKRABARTY	MS. P ROY MS. S ACHARJEE M BORAGOHAIN MS. A PAUL MR. K KHAN	MR. H S THANGKHIEW SR ADVOCATE MR. N MOZIKA B DEB
9)	CRP/13/2016	SMT DIPTI CHAKRABORTY VS. SHRI ASHISH BHATTACHARJEE	MR. S THAPA MR. S PANTHI GA DKHAR MR. R PAUL B HAZARIKA P SHOME MS. P CHETRI MS. R DUTTA MR. K PAUL	MR. PK BORAH
With	CRP/5/2017	PRINCIPAL DIRECTOR REGIONAL TRAINING INSTITUTE SHILLONG VS. KAMAKHYALAL BAJORIA CHARITABLE TRUST	MR. S THAPA MR. S PANTHI MR. R DUTTA MR. R PAUL P SHOME S MYLLIEMNGAP MR. K PAUL	MR. R CHOUDHURY MR. K BARUAH S SENGUPTA ADDL. SR. GA MEGHALAYA

10)	WA/55/2016	STATE OF MEGHALAYA VS. SMT SUJATA GUPTA	K KHAN, ADDL SR GA, MEGHALAYA MR. P YOBIN MR. K KHAN, SR GA MEGHALAYA	MISS. D NENGNONG MR. S SEN MR. E NONGBRI MR. K PAUL DR N MOZIKA MR. P NONGBRI MR PN NONGBRI MR. L KHYRIEM MR. L BYRSAT SA SHALLAM
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NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
REGISTRAR GENERAL



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HON'BLE MR. JUSTICE H. S. THANGKHIEW

ALL MOTION, ADMISSION, ORDER AND HEARING OF THE MATTERS COGNIZABLE BY A DIVISION BENCH.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	WP(C)/396/2018	THE UNION OF INDIA AND 3 ORS. VS. UMA SHANKAR SHUKLA	MR. A DHAR MS. A PAUL, ASG	
<u>ADMISSION</u>				
2)	WA/8/2018	THE PRESIDENT, MANAGING COMMITTEE, SMIT HIGHER SECONDARY SCHOOL AND 2 ORS. VS. SUTAPA CHOUDHURY AND 3 ORS.	R MAJAW S SHALLAM M PRASAD SK ROY T SANGMA A KHARSHIING HL SHANGREISO	MR. A KUMAR AG MEGHALAYA
With	MC(WA)/12/2018	THE PRESIDENT, MANAGING COMMITTEE, SMIT HIGHER SECONDARY SCHOOL AND 2 ORS. VS. SUTAPA CHOUDHURY AND 3 ORS.	R MAJAW S SHALLAM M PRASAD SK ROY T SANGMA A KHARSHIING HL SHANGREISO	MR. A KUMAR AG MEGHALAYA
3)	WA/10/2018	STATE OF MEGHALAYA VS. GREATER PHULBARI AREA DEFICIT SCHOOL RETIRED TEACHERS AND EMPLOYEES ASSOCIATION	KP BHATTACHARJEE	

With	MC(WA)/14/2018	STATE OF MEGHALAYA VS. GREATER PHULBARI AREA DEFICIT SCHOOL RETIRED TEACHERS AND EMPLOYEES ASSOCIATION	KP BHATTACHARJEE	
ORDERS				
4)	WP(C)/174/2017	IBANJOP JONES DHAR VS. STATE OF MEGHALAYA	MR. R MAJAW MR. M PRASAD S SHALLAM MR. HL SHANGREISO	P AGARWAL MR. KP BHATTACHARJEE MS. P ROY T L JYRWA, GA MR A KHARWANLANG MR. A KUMAR AG MEGHALAYA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/225/2018	IBANJOP JONES DHAR VS. STATE OF MEGHALAYA AND 10 ORS.	HL SHANGREISO	A KUMAR, AG MEGHALAYA
5)	WP(C)/175/2017	RYNGKYRSAI ISSAC LANONG VS. STATE OF MEGHALAYA	MR. R MAJAW MR. M PRASAD MR. HL SHANGREISO	P AGARWAL MR. KP BHATTACHARJEE F.Z. NONGBRI MS. P ROY T L JYRWA, GA MR A KHARWANLANG MR. A KUMAR AG MEGHALAYA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/217/2018	RYNGKYRSAI ISSAC LANONG VS. STATE OF MEGHALAYA AND 7 ORS.	HL SHANGREISO	A KUMAR AG MEGHALAYA
6)	WP(C)/176/2017	SATYAJIT KHARBULI VS. STATE OF MEGHALAYA	MR. M PRASAD MR. R MAJAW S SHALLAM MR. HL SHANGREISO	P AGARWAL MR. KP BHATTACHARJEE F.Z. NONGBRI MS. P ROY T L JYRWA, GA MR A KHARWANLANG MR. A KUMAR AG MEGHALAYA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/226/2018	SATYAJIT KHARBULI VS. STATE OF MEGHALAYA AND 7 ORS.	HL SHANGREISO	A KUMAR, AG MEGHALAYA

7)	WP(C)/177/2017	KORDOR SINGH KHARSHING VS. STATE OF MEGHALAYA	MR. R MAJAW MR. M PRASAD S SHALLAM MR. HL SHANGREISO	P AGARWAL MR. KP BHATTACHARJEE F Z NONGBRI MS. P ROY T L JYRWA, GA MR A KHARWANLANG MR. A KUMAR AG MEGHALAYA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/227/2018	KORDOR SINGH KHARSHIING VS. STATE OF MEGHALAYA AND 7 ORS.	HL SHANGREISO	A KUMAR, AG MEGHALAYA
8)	WP(C)/178/2017	AUPAM JANA VS. STATE OF MEGHALAYA	MR. M PRASAD MR. R MAJAW S SHALLAM MR. HL SHANGREISO	P AGARWAL F Z NONGBRI MR. KP BHATTACHARJEE MS. P ROY T L JYRWA, GA MR A KHARWANLANG MR. A KUMAR AG MEGHALAYA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/228/2018	ANUPAM JANA VS. STATE OF MEGHALAYA AND 7 ORS.	HL SHANGREISO	A KUMAR, AG MEGHALAYA
9)	WP(C)/179/2017	FIRST BORN LUID VS. STATE OF MEGHALAYA	MR. R MAJAW MR. M PRASAD S SHALLAM MR. HL SHANGREISO	P AGARWAL MS. P ROY MR. KP BHATTACHARJEE F Z NONGBRI T L JYRWA, GA MR A KHARWANLANG MR. A KUMAR AG MEGHALAYA K KHAN, SR. GA MEGHALAYA
10)	WP(C)/180/2017	RIEWPYRKHAT SHULLAI VS. STATE OF MEGHALAYA	MR. R MAJAW MR. M PRASAD S SHALLAM MR. HL SHANGREISO	P AGARWAL MR. KP BHATTACHARJEE F Z NONGBRI MS. P ROY T L JYRWA, GA MR A KHARWANLANG MR. A KUMAR AG MEGHALAYA K KHAN, SR. GA MEGHALAYA

11)	WP(C)/181/2017	NOBEL WARBAH VS. STATE OF MEGHALAYA	M PRASAD MR. R MAJAW S SHALLAM MR. HL SHANGREISO	P AGARWAL MR. KP BHATTACHARJEE F Z NONGBRI MS. P ROY T L JYRWA, GA MR A KHARWANLANG MR. A KUMAR AG MEGHALAYA K KHAN, SR. GA MEGHALAYA
12)	PIL/9/2018	CHUBA R. MARAK VS. STATE OF MEGHALAYA AND 11 ORS.	N GURUNG QB LAMARE CR MARAK AR PASSAH S DEY	MR N D CHULLAI, ADDL. AG MS R COLNEY, GA MR. N MOZIKA K KHAN, SR. GA MEGHALAYA
13)	WP(C)/331/2018	MEGHALAYA COMMERCIAL TRUCK OWNERS AND OPERATORS ASSOCIATION VS. THE UNION OF INDIA AND 8 ORS.	E BLAH S KHONGSHLING MRS. SK.NONGRUM KN CHOUDHURY,SR. ADV.	MR. A KUMAR AG,MEGHALAYA MR S SENGUPTA, ADDL SR. GA MEGHALAYA MRS. R DUTTA MR. K PAUL A PAUL ASG
With	MC(WPC)/184/2018	MEGHALAYA COMMERCIAL TRUCK OWNERS AND OPERATORS ASSOCIATION VS. THE UNION OF INDIA AND 8 ORS.	E BLAH S KHONGSHLING MRS. SK NONGRUM KN CHOUDHURY,SR. ADV.	MR. A KUMAR, AG MEGHALAYA MR. K PAUL A PAUL ASG
	MC(WPC)/202/2018	MEGHALAYA COMMERCIAL TRUCK OWNERS AND OPERATORS ASSOCIATION VS. THE UNION OF INDIA AND 8 ORS	E BLAH	S SENGUPTA ADDL. SR. GA MEGHALAYA A PAUL ASG
<u>HEARING</u>				
14)	WP(C)/292/2014	SHRI FLAMINGSTAR WAHLANG VS. STATE OF MEGHALAYA	M HALDAR BK BISWA E SLONG S CHAKRAWARTY SENIOR ADVOCATE MR. KC GAUTAM	MR. P NONGBRI MR PN NONGBRI MS. A THANGKHIEW K WARJRI MR. W JYRWA MR. C KHYRIEM MR. S SEN GUPTA GA MEGHALAYA ND SHULLAI,ADDL AG ZE NONGKYNRIH,GA DR N MOZIKA A KHARWANLANG GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

With	WP(C)/290/2014	SHRI HUMBERT PATRICK SYIEM VS. STATE OF MEGHALAYA	M HALDAR BK BISWA MR. D GANGTE E S LONG S CHAKRAWARTY SENIOR ADVOCATE MR. KC GAUTAM	MR. P NONGBRI MR. N MOZIKA MR PN NONGBRI MS. A THANGKHIEW K WARJRI MR. W JYRWA MR. C KHYRIEM MR. S SEN GUPTA GA MEGHALAYA ND SHULLAI,ADDL AG ZE NONGKYNRIH,GA A KHARWANLANG GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
	WP(C)/291/2014	SHRI PHILARSON MARAK VS. STATE OF MEGHALAYA	M HALDAR BK BISWA E S LONG SC CHAKRAWARTY SR ADV MR. KC GAUTAM	MR. P NONGBRI MR. N MOZIKA MR PN NONGBRI MS. A THANGKHIEW K WARJRI MR. S SEN GUPTA GA MEGHALAYA ZE NONGKYNRIH,GA ND SHULLAI, ADDL. A.G A KHARWANLANG GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
	WP(C)/293/2014	SHRI BAWAL KR MARAK VS. STATE OF MEGHALAYA	M HALDAR BK BISWA E S LONG S CHAKRAWARTY SENIOR ADVOCATE MR. KC GAUTAM	MR. P NONGBRI MR. N MOZIKA MR PN NONGBRI MS. A THANGKHIEW K WARJRI MR. S SEN GUPTA GA MEGHALAYA ND SHULLAI,ADDL AG ZE NONGKYNRIH,GA A KHARWANLANG GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
	WP(C)/294/2014	SHRI HENITHSON K KHARKONGOR VS. STATE OF MEGHALAYA	M HALDAR BK BISWA E S LONG S CHAKRAWARTY SENIOR ADVOCATE MR. KC GAUTAM	MR. P NONGBRI MR. N MOZIKA MR PN NONGBRI MS. A THANGKHIEW K WARJRI MR. W JYRWA MR. C KHYRIEM MR. S SEN GUPTA GA MEGHALAYA ND SHULLAI, ADDL AG ZE NONGKYNRIH,GA A KHARWANLANG GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

WP(C)/295/2014	SHRI TEILANG SYIEM VS. STATE OF MEGHALAYA	M HALDAR BK BISWA E SLONG S CHAKRAWARTY SENIOR ADVOCATE MR. KC GAUTAM	MR. L KHYRIEM MR. P NONGBRI MR. N MOZIKA MR PN NONGBRI MS. A THANGKHIEW K WARJRI MR. W JYRWA MR. C KHYRIEM MR. S SEN GUPTA GA MEGHALAYA ND SHULLAI, ADDL AG ZE NONGKYNRIH,GA A KHARWANLANG GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
WP(C)/296/2014	SHRI. GODFREY BALSAM W MOMIN VS. STATE OF MEGHALAYA	M HALDAR BK BISWA S CHAKRAWARTY SENIOR ADVOCATE E SLONG MR. KC GAUTAM	MR. P NONGBRI MR. N MOZIKA MR PN NONGBRI MS. A THANGKHIEW K WARJRI MR. S SEN GUPTA GA MEGHALAYA ND SHULLAI,ADDL AG ZE NONGKYNRIH,GA A KHARWANLANG GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
WP(C)/297/2014	SHRI WILLINGTON MARBANIANG VS. STATE OF MEGHALAYA	M HALDAR BK BISWA S CHAKRAWARTY SENIOR ADVOCATE E SLONG MR. KC GAUTAM	MR. L KHYRIEM MR. P NONGBRI MR. N MOZIKA MR PN NONGBRI MS. A THANGKHIEW MR. W JYRWA MR. C KHYRIEM K WARJRI MR. S SEN GUPTA GA MEGHALAYA ZE NONGKYNRIH,GA ND SHULLAI,ADDL AG A KHARWANLANG GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

Remarks: W.A No. 35 -39 OF 2015 & W.A No. 16-50 OF 2016.

15)	PIL/8/2016	SHRI LESTER S KHARNARY VS. STATE OF MEGHALAYA	MR. M NATH MR. VGK KYNTA SR ADV AMICUS CURIAE S CHAKRAWARTY MR. HL SHANGREISO MR. M PRASAD MR. SS DEY	K KHAN, SR. GA MEGHALAYA P.S NONGBRI SC KHADC GS MASSAR SR ADV MR. JM THANGKHIEW LS DARNEI R KHARSYAD MR. JMT BLAH MR. P NONGBRI MR. S DEY MR PN NONGBRI S SENGUPTA ADDL. SR. GA MEGHALAYA R DEBNATH, CGC A KUMAR AG MEGHALAYA MR. BB NARZARY, SR ADV
With	MC(PIL)/12/2016	SHRI IG LYNGKHOI VS. SHRI LESTER KHARNARY	MR. JM THANGKHIEW MR. JMT BLAH GS MASSAR SR ADV	K KHAN, SR. GA MEGHALAYA MR. VGK KYNTA SR ADV P.S NONGBRI SC KHADC MR. SS DEY
16)	CentralExciseAp/18/ 2018	MANIK CHOUDHURY VS. THE COMMISSIONER OF CENTRAL EXCISE, CUSTOM AND SERVICE TAX, SHILLONG AND 2 ORS	M JHA MS T TOI R JHA	SA SHALLAM DR. N MOZIKA

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

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SECOND HALF

WEDNESDAY the 28TH NOVEMBER, 2018

COURT ROOM. " 1 "

HON'BLE MR JUSTICE MOHAMMAD YAQOOB MIR, CHIEF JUSTICE

HON'BLE MR.JUSTICE S. R. SEN

MATTERS SPECIFICALLY DIRECTED TO BE LISTED

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	MC(WPC)/79/2016	REGISTRAR GENERAL, HIGH COURT OF MEGHALAYA VS. STATE OF MEGHALAYA	AMICUS CURIAE MR. P YOBIN	MR. A KUMAR ADVOCATE GENERAL K KHAN, SR. GA MEGHALAYA MR. K PAUL DR N MOZIKA MR. KN CHOUDHURY,SR ADV S SENGUPTA ADDL. SR. GA MEGHALAYA A PAUL ASG
With	MC(WPC)/219/2017	REGISTRAR GENERAL HIGH COURT OF MEGHALAYA VS. STATE OF MEGHALAYA	MR. P YOBIN, AMICUS CURIAE	MR. R JHA MRS. M JHA S SENGUPTA ADDL. SR. GA MEGHALAYA
	MC(WPC)/221/2017	BISALONE LALOO VS. STATE OF MEGHALAYA	MS. QB LAMARE MS N GURUNG MR. S DEY	MR. N MOZIKA MR A KUMAR, AG K KHAN, SR. GA MEGHALAYA
	MC(WPC)/222/2017	BIRIT NONGRUM VS. STATE OF MEGHALAYA	MS. QB LAMARE MS N GURUNG MR. S DEY	MR. N MOZIKA MR A KUMAR, AG K KHAN, SR. GA MEGHALAYA
	MC(WPC)/223/2017	ARDALIN THABAH VS. STATE OF MEGHALAYA	MS. QB LAMARE MS N GURUNG MR. S DEY	MR. N MOZIKA MR A KUMAR AG K KHAN, SR. GA MEGHALAYA

Remarks: IN WP(C) No.164/2015 (DISPOSED OF)

2)	PIL/4/2018	IN RE SUO MOTU FOR THE CONDITIONS OF NATIONAL HIGHWAY 40- SHILLONG TO DAWKI VS. THE UNION OF INDIA AND ORS.	MS. B KHARMAWPHLANG MR. S PANTHI, AMICUS CURIAE	MR S SENGUPTA ADDL SR GA MEGHALAYA
With	MC(PIL)/8/2018	KYNJAIMON AMSE VS. THE UNION OF INDIA AND ORS.	MR. S PANTHI, AMICUS CURIAE	

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
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TUESDAY the 27TH NOVEMBER, 2018

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE MOHAMMAD YAQOOB MIR, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES; BAIL APPLICATIONS; MOTION OF CIVIL WRIT PETITIONS OF THE YEAR 2018; ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2014 (EXCEPT FOR PART-HEARD MATTERS) AND ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGES.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	WP(C)/443/2018	SHASHI KUMAR RAJAK VS. THE UNION OF INDIA AND 4 ORS.	S CHAKRAWARTY, SR. ADV.	A PAUL ASG
2)	WP(C)/444/2018	HORI SATRO RABHA VS. STATE OF MEGHALAYA AND 5 ORS.	K CHISA P KHARKONGOR P RIAHTAM MF QURESHI	A KUMAR, AG MEGHALAYA
3)	WP(C)/445/2018	RELIZA BEGUM VS. STATE OF MEGHALAYA AND 4 ORS.	K CHISA P KHARKONGOR P RIAHTAM MF QURESHI	A KUMAR, AG MEGHALAYA
4)	WP(C)/446/2018	YAKEN DAGIAM VS. NORTH EASTERN HILL UNIVERSITY AND 3 ORS.	S THAPA S PANTHI P SHOME R DUTTA A DHAR B KHARWANLANG D LYN GODH P CHETTRI Q KHARMAWLONG R KHARISA D SAHA K PAUL	S SEN

5)	WP(C)/447/2018	TEISKHEM S LYNGDOH AND 16 ORS. VS. STATE OF MEGHALAYA AND 2 ORS.	S SARAOGI SA SHALLAM DR. N MOZIKA ML NONGPIUR L HYNNIEWTA R DIENGDOH L KHYRIEM	A KUMAR, AG MEGHALAYA
6)	WP(C)/433/2018	AMITA R SANGMA AND ANR. VS. CENTRAL BUREAU OF INVESTIGATION (NORTH EAST ZONE) AND 2 ORS.	OLIVIA AI BANG CHOUDHURY ALI ZIA KABIR L PHANJOM LT NGAIHTE MK MARAK N SYNGKON	A PAUL ASG VK JINDAL, SR. ADV. K KHAN, SR. GA MEGHALAYA
Remarks: [PART HEARD]				
7)	WP(C)/429/2018	PANKAJ KUMAR SINGH VS. THE UNION OF INDIA AND 3 ORS.	A SYIEM DN THANGKHIEW S DEB N KHERA	A PAUL ASG
<u>ADMISSION HEARING</u>				
8)	Crl.Rev.P./6/2017	CENTRAL BUREAU OF INVESTIGATION VS. UDAY NATH MAJHI	MR. S JINDAL MR. S RANA MK MARAK P BISWAKARMA MR. VK JINDAL SR ADV	MR. P YOBIN KV KHARLYNGDOH K LANGSTANG GJS MARNGAR MM KHARLYNGDOH MR. JM THANGKHIEW D MUKHIM K KONYAK MR. S THAPA R PAUL P SHOME MR. S PANTHI MR. MF QURESHI P RIAHTAM MS. K CHISA P KHARKONGOR Y EBIYA MR. K PAUL
<u>ORDERS</u>				
9)	BA/13/2018	SIMON R. MARAK VS. STATE OF MEGHALAYA	R KHARSHIING CB SAWIAN R MONGRENGH WG MOMIN K CH GAUTAM	MR ND CHULLAI ADDL. AG MEGHALAYA TL JYRWA ADDL. PP K KHAN,ADDL PP MEGHALAYA
10)	Arb.P./3/2018	PNC INFRATECH LIMITED VS. THE UNION OF INDIA	S SEN	A PAUL ASG
11)	Arb.P./4/2018	M/S STARLIN RYNJAH VS. BHARAT SANCHAR NIGAM LIMITED (BSNL)	S JINDAL	R DEBNATH
12)	WP(C)/336/2018	KHEM NARAYAN PAUDYAL VS. BSF SENIOR SECONDARY SCHOOL AND 6 ORS.	R MAJAW M PRASAD S ROY S SHALLAM TD SANGMA HL SHANGREISO	DR. N MOZIKA A PAUL ASG

With	MC(WPC)/186/2018	KHEM NARAYAN PAUDYAL VS. BSF SENIOR SECONDARY SCHOOL AND 6 ORS.	R MAJAW S SHALLAM M PRASAD S ROY TD SANGMA HL SHANGREISO	A PAUL ASG
13)	WP(C)/353/2018	KWAN WANNIANG VS. THE REGISTRAR, NORTH EASTERN HILL UNIVERSITY	S BHATTACHARJEE SG MOMIN SK SINGH S MOMIN R KAR	MR. R MAJAW S SEN SC NEHU
14)	WP(C)/397/2018	PYNHUNLANG IAWIM VS. STATE OF MEGHALAYA AND 2 ORS.	L KHYRIEM P NONGBRI N MOZIKA WS GAYANG ML NONGPIUR S SHALLAM L HYNNIEWTA PHILEMON NONGBRI	K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/206/2018	PYNHUNLANG IAWIM VS. STATE OF MEGHALAYA AND 2 ORS.	L KHYRIEM P NONGBRI N MOZIKA WS GAYANG ML NONGPIUR S SHALLAM L HYNNIEWTA PHILEMON NONGBRI	K KHAN, SR. GA MEGHALAYA
HEARING				
15)	C.PTN/4/2015	SHRI. KARINKALLAYI UNNIKRISHNAN VS. MS AMRIT CEMENT LIMITED	MS. PINKY DAS S ROY P D BUJARBARUAH	MR. H S THANGKHIEW SR ADVOCATE MR. N MOZIKA
With	MC(C.PTN)/2/2015	SHRI KARINKALLAYI UNNIKRISHNAN VS. MS AMRIT CEMENT LIMITED	MS. PINKY DAS S ROY P D BUJARBARUAH	MR. H S THANGKHIEW SR ADVOCATE MR. N MOZIKA

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018
3) MR. VGK KYNTA SR ADV ADVOCATE FROM 26-11-2018 TO 27-11-2018

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

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WEDNESDAY the 28TH NOVEMBER, 2018

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE MOHAMMAD YAQOOB MIR, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES; BAIL APPLICATIONS; MOTION OF CIVIL WRIT PETITIONS OF THE YEAR 2018; ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2014 (EXCEPT FOR PART-HEARD MATTERS) AND ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGES.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	WP(C)/402/2018	SENGBATH SANGMA AND ANR. VS. STATE OF MEGHALAYA AND ANR.	T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	S BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
2)	WP(C)/403/2018	PRAIWIL SANGMA AND ANR. VS. STATE OF MEGHALAYA AND ANR.	T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	S BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
3)	WP(C)/404/2018	POLLEN SANGMA AND ANR. VS. STATE OF MEGHALAYA AND ANR.	T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	S BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
4)	WP(C)/405/2018	BANJANG MARAK AND ANR. VS. STATE OF MEGHALAYA AND ANR.	T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	MRS. S BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
<u>ORDERS</u>				
5)	Cont.Cas(C)/21/2018	MITILLA CH. MOMIN VS. ISRAEL W. INGTY	UB SANGMA CR MARAK S ANAND FS SANGMA GD SHIRA PT SANGMA	KP BHATTACHARJEE GA MEGHALAYA

Remarks: IN WP(C) NO. 190 OF 2018 (DISPOSED OF)

6)	Crl.Petn./29/2016	SRI. SANJAY RABHA & ORS VS. STATE OF MEGHALAYA	MR. BK DEB ROY MR. SD UPADHAYA MR. D NANDI	S SENGUPTA ADDL. SR. GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA MS. S SINGH MR. B KHYRIEM MR. H ABRAHAM
7)	WP(C)/339/2018	WATCHINGTON SNA VS. STATE OF MEGHALAYA AND 11 ORS.	SM SUNA	MR. SA SHEIKH KP BHATTACHARJEE GA MEGHALAYA MR. N MOZIKA MR PN NONGBRI MR. L KHYRIEM SA SHALLAM MS.ZE NONGKYNRIH GA MR.S.SEN SR.GA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/187/2018	WATCHINGTON SNA VS. STATE OF MEGHALAYA AND 11 ORS.	SM SUNA	MR. SA SHEIKH K KHAN, SR. GA MEGHALAYA
	MC(WPC)/204/2018	MELIN DKHAR AND 8 ORS. VS. WATCHINTON SNA AND 3 ORS.	S SHALLAM	SM SUNA

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
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THURSDAY the 29TH NOVEMBER, 2018

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE MOHAMMAD YAQOOB MIR, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES; BAIL APPLICATIONS; MOTION OF CIVIL WRIT PETITIONS OF THE YEAR 2018; ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2014 (EXCEPT FOR PART-HEARD MATTERS) AND ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGES.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/286/2018	EDDYSTONE SHYLLA VS. STATE OF MEGHALAYA AND 5 ORS.	SK NONGRUM S SHALLAM KE BLAH S SEN	KP BHATTACHARJEE GA MEGHALAYA N MOZIKA MR. P NONGBRI K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/143/2018	EDDYSTONE SHYLLA VS. STATE OF MEGHALAYA AND 5 ORS.	SK NONGRUM S SHALLAM KE BLAH S SEN	KP BHATTACHARJEE GA MEGHALAYA N MOZIKA K KHAN, SR. GA MEGHALAYA
<u>HEARING</u>				
2)	Cont.Cas(C)/34/2015	SMT WANLANA NONGKHLAW VS. SHRI T J SYNREM	MS. QB LAMARE MS N GURUNG D LAMARE L R SANGMA SZ YASMINE MR. S DEY	S CHAKRABORTY SR ADV MR. R NATH MS. M MAHANTA Z E NONGKYNRIH S.SENGUPTA ADDL.SR.PP E SLONG
3)	Crl.Rev.P./1/2018	HOLLITHSON SANGMA VS. STATE OF MEGHALAYA AND ANR.	S BHATTACHARJEE SG MOMIN SK SINGH R KAR	S SENGUPTA ADDL. SR. GA MEGHALAYA TL JYRWA, GA K KHAN, ADDL PP MEGHALAYA

With	Crl.M.C./5/2018	HOLLITHSON SANGMA VS. STATE OF MEGHALAYA AND ANR.	S BHATTACHARJEE SG MOMIN SK SINGH R KAR	K KHAN,ADDL PP MEGHALAYA
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NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

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SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER

FRIDAY the 30TH NOVEMBER, 2018

COURT ROOM. " 1 "

THE CHIEF JUSTICE'S COURT

HON'BLE MR JUSTICE MOHAMMAD YAQOOB MIR, CHIEF JUSTICE

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES; BAIL APPLICATIONS; MOTION OF CIVIL WRIT PETITIONS OF THE YEAR 2018; ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2014 (EXCEPT FOR PART-HEARD MATTERS) AND ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGES.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	BA/14/2018	ANARIK PASWAN VS. STATE OF MEGHALAYA	R KHARSHIING R MONGRENGH CB SAWIAN WG MOMIN K CH GAUTAM	MS. SG MOMIN, ADDL. PP K KHAN, ADDL PP MEGHALAYA
2)	BA/15/2018	ANUSH KUMAR VS. STATE OF MEGHALAYA	R KHARSHIING CB SAWIAN R MONGRENGH WG MOMIN K CH GAUTAM	MS. S.G.MOMIN, ADDL. PP K KHAN, ADDL PP MEGHALAYA
<u>ORDERS</u>				
3)	Cont.Cas(C)/16/2018	NURUL ISLAM VS. SUPPLY KOCH	MR. AS SIDDIQUI MS T YANGKYI S KHONGTHAW M.K. SAH AG MOMIN	
Remarks: IN WP(C) NO. 119 OF 2018 (DISPOSED OF)				
4)	WP(C)/18/2018	DR. SUBHASH CHANDRA SRIVASTAVA VS. THE UNION OF INDIA AND 3 ORS.	M CHETIA S DEKA A RASHID K ISLAM MR. BK DEB ROY A SYNREM TH HAZARIKA	K KHAN SC NEHU MR. M PRASAD MR. S SEN DR N MOZIKA MS. SK NONGRUM A PAUL ASG

HEARING

5)	Test.Cas./1/2013	SHRI BISHNU SHARMA VS. SMT JYOSTNA SENAPATI	MR. P YOBIN MR. SM SUNA L SHONGWAN K KONYAK GJS MARNGAR KS KYNJING SENIOR ADVOCATE	MR. CH MAWLONG MR. M SHANGPLIANG MR. KC GAUTAM MR. WM SANGMA BK BISWA MR.K.KHAMPA
6)	WP(C)/294/2015	MD ZAKARIA VS. STATE OF MEGHALAYA	MR. SD UPADHAYA MR. S DEKA J SHOME GS MASSAR SR ADV MR. JM THANGKHIEW MR. BK DEB ROY	MR. N MOZIKA B KHYRIEM GA MEGHALAYA SA SHALLAM S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
7)	Crl.A./3/2017	ASENG SANGMA VS. STATE OF MEGHALAYA	MR. D GANGTE MR M HALDER BK BISWA MS. M DEVI MR. K. KHAMPA MR. KC GAUTAM	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. A KUMAR ADVOCATE GENERAL MR. K KHAN,ADDL PP MEGHALAYA
With	Crl.M.C./15/2018	STATE OF MEGHALAYA VS. ASENG SANGMA	MR. A KUMAR, AG S SENGUPTA ADDL. SR. GA MEGHALAYA	K KHAMPA KC GAUTAM
8)	Crl.A./4/2017	WAIDEL MOMIN VS. STATE OF MEGHALAYA	MR. D GANGTE BK BISWA M HALDER MS. M DEVI MR. K. KHAMPA MR. KC GAUTAM	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. A KUMAR ADVOCATE GENERAL MR. K KHAN,ADDL PP MEGHALAYA
With	Crl.M.C./14/2018	STATE OF MEGHALAYA VS. WAIDEL MOMIN	MR. A KUMAR, AG S SENGUPTA ADDL. SR. GA MEGHALAYA	K KHAMPA KC GAUTAM

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
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MONDAY the 26TH NOVEMBER, 2018

COURT ROOM. " 2 "

HON'BLE MR.JUSTICE S. R. SEN

MOTION, ADMISSION, ORDERS AND HEARING OF PETITIONS FILED UNDER ARBITRATION & CONCILIATION ACT, 1996; CIVIL CONTEMPT CASES; COMPANY PETITIONS; CRIMINAL PETITIONS; CRIMINAL REVISION PETITIONS; CRIMINAL APPEALS; CRIMINAL MISC. CASES; FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS; BAIL APPLICATIONS; AND MOTION OF CIVIL WRIT PETITIONS AND CIVIL REVISION PETITIONS OF THE YEAR 2018; ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS UPTO THE YEAR 2014 AND OF THE YEAR 2017 ONWARDS (EXCEPT FOR PART-HEARD MATTERS) AND ALL SINGLE JUDGE MATTERS WHICH ARE NOT SPECIFIED BEFORE THE OTHER SINGLE JUDGE.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1)	CRP/32/2018	JOHN PETER D PASI VS. PHRANGSNGI SUTNGA	H ABRAHAM	
With	MC(CRP)/24/2018	JOHN PETER D PASI VS. PHRANGSNGI SUTNGA	H ABRAHAM	
2)	WP(C)/439/2018	SHINTU DAS VS. STATE OF MEGHALAYA AND 4 ORS.	K CHISA P KHARKONGOR P RIAHTAM MF QURESHI	A KUMAR, AG MEGHALAYA
3)	WP(C)/440/2018	MOHOSHIN ALI AHMED VS. STATE OF MEGHALAYA AND 4 ORS.	K CHISA P KHARKONGOR P RIAHTAM MF QURESHI	A KUMAR, AG MEGHALAYA
4)	WP(C)/441/2018	MOFIZUL HOQUE VS. STATE OF MEGHALAYA AND 4 ORS.	K CHISA P KHARKONGOR P RIAHTAM MF QURESHI	A KUMAR, AG MEGHALAYA
5)	WP(C)/442/2018	FAZIL HOQUE VS. STATE OF MEGHALAYA AND 5 ORS.	K CHISA P KHARKONGOR P RIAHTAM MF QURESHI	A KUMAR, AG MEGHALAYA

ORDERS

6)	WP(C)/44/2017	SMT. JOLLIN ANDREA SHYLLA VS. STATE OF MEGHALAYA	B MARBANIANG MR. P THAPA MR R DHAR MR. AR NATH S. CHAKRAVARTY M CH MOMIN MR. HR NATH	K KHAN, ADDL SR GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA H.L. SHANGREISO R. MAJAW M. PRASAD S. SHALLAM, D. JYRWA, T.L. JYRWA B DEB MR. H ABRAHAM MS. P BHATTACHARJEE I. LYNGBWA, SK ROY P. AGARWAL
7)	Cont.Cas(C)/27/2018	ANGELLINE WALLANG VS. DR. AMARENDRA KUMAR DUBEY AND 2 ORS.	W LYNGBDOH PEINLANG T YANGI B	
Remarks: IN WP(C) No. 167/2017 (DISPOSED OF)				
8)	WP(C)/47/2018	MAMTA MAZUMDAR VS. STATE OF MEGHALAYA AND 4 ORS.	S THAPA S PANTHI R DUTTA P SHOME A DHAR D LYNGBDOH B KHARWANLANG K PAUL	KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN SR GA MEGHALAYA
9)	WP(C)/48/2018	RIMON KURI VS. STATE OF MEGHALAYA AND 4 ORS.	S THAPA S PANTHI P SHOME R DUTTA A DHAR D LYNGBDOH B KHARWANLANG K PAUL	KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN SR GA MEGHALAYA
10)	WP(C)/49/2018	CELEEN MAGDALENE KHARMAWPHLANG VS. STATE OF MEGHALAYA AND 4 ORS.	S THAPA S PANTHI R DUTTA P SHOME A DHAR D LYNGBDOH B KHARWANLANG K PAUL	MR. MY CIDDIKIE SA CIDDIKIE S KUMAR M IAWSAI NA KHARKONGOR IV SYNNAH JM DKHAR KP BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN SR GA MEGHALAYA
11)	WP(C)/67/2018	AMOSSINGSTAR MALNGIANG VS. K.H.A.D.C AND 11 ORS.	DR. N. MOZIKA P NONGBRI PHILEMON NONGBRI A THANGKHIEW K WARJRI WS GAYANG SA SHALLAM L HYNNIEWTA I SUMER ML NONGPIUR L KHYRIEM	MR. N SYNGKON L PHANJOM LT NGAIHTE P AGARWAL MR. H NONGKHLAW MR. K GAROD PS NONGBRI SC KHADC

12)	WP(C)/84/2018	MOULDING MARBANIANG VS. STATE OF MEGHALAYA AND 7 ORS.	P NONGBRI PHILEMON NONGBRI A THANGKHIEW SA SHALLAM ML NONGPIUR I SUMER DR. N MOZIKA	MR. KP BHATTACHARJEE MR H ABRAHAM G.A. MEGHALAYA K KHAN, SR. GA MEGHALAYA
13)	WP(C)/93/2018	UMED SINGH TANWAR VS. THE UNION OF INDIA AND 3 ORS.	M JHA T TOI R JHA	MR. N MOZIKA SA CHALLAM N MOZIKA CGC A PAUL ASG
With	MC(WPC)/50/2018	UMED SINGH TANWAR VS. THE UNION OF INDIA AND 3 ORS.	M JHA R JHA	A PAUL ASG
14)	WP(C)/261/2018	NANHE LAL SAH VS. FOOD CORPORATION OF INDIA AND 5 ORS.	PT SANGMA J DAS K SAH S ANAND MK BORO	MR. BK SINGH M PRASAD
15)	WP(C)/288/2018	STAR CEMENT LIMITED VS. THE UNION OF INDIA AND 4 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA DR. A SARAF SR. ADV	MRS. R DUTTA A PAUL ASG
With	MC(WPC)/146/2018	STAR CEMENT LIMITED VS. THE UNION OF INDIA AND 4 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA DR. A SARAF SR. ADV	A PAUL ASG
16)	WP(C)/289/2018	MEGHALAYA CEMENTS LIMITED VS. THE UNION OF INDIA AND 4 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA DR. A SARAF SR. ADV	MRS. R DUTTA A PAUL ASG
With	MC(WPC)/147/2018	MEGHALAYA CEMENTS LIMITED VS. THE UNION OF INDIA AND 4 ORS.	P BARUAH Z ISLAM P DAS SP SHARMA DR. A SARAF SR. ADV	A PAUL ASG
17)	WP(C)/307/2018	DAVIS NESTELL RANGSA MARAK VS. THE UNION OF INDIA AND 10 ORS.	WG MOMIN R MONGRENGH CB SAWIAN R KHARSHING K CH GAUTAM	A PAUL ASG R DEBNATH, CGC B BHATTACHARJEE, ADDL AG ZE NONGKYNRIH I LYNGWA A KHARWANLANG,GA K KHAN, SR. GA MEGHALAYA
18)	WP(C)/319/2018	SUBIR SIRCAR VS. THE NORTH EASTERN ELECTRIC POWER CORPORATION LTD. AND 3 ORS.	R SUMER E SLONG ZE NONGKYNRIH J TIGGA D PYNGROPE S CHAKRAWARTY, SR. ADV.	I SUMER MR. S RANA P BISWAKARMA VK JINDAL, SR. ADV.
With	MC(WPC)/176/2018	SUBIR SIRCAR VS. THE NORTH EASTERN ELECTRIC POWER CORPORATION LTD. AND 3 ORS.	R SUMER E SLONG ZE NONGKYNRIH J TIGGA D PYNGROPE S CHAKRAWARTY, SR. ADV.	VK JINDAL, SR. ADV.

19)	WP(C)/372/2018	EZADUR ISLAM VS. STATE OF MEGHALAYA AND 5 ORS	SK HASSAN MR. SA SHEIKH	ND CHULLAI, ADDL. AG ZE NONGKYNRIH, GA K KHAN SR GA MEGHALAYA
20)	WP(C)/373/2018	RAM PAL VS. THE UNION OF INDIA AND 3 ORS.	R SUMER E SLONG J TIGGA S CHAKRAWARTY SENIOR ADVOCATE S CHAKRAWARTY	K PAUL CGC A PAUL ASG
21)	WP(C)/400/2018	HOMI KHONGSIT AND ANR. VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 6 ORS.	PHILEMON NONGBRI A THANGKHIEW ML NONGPIUR DR. N MOZIKA SA SHALLAM P NONGBRI	PS NONGBRI SC KHADC MR. B KHRIAM MS. L WARJRI MR. K PAUL DL NONGLAIT
With	MC(WPC)/209/2018	HOMI KHONGSIT AND ANR. VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 6 ORS.	DR. N MOZIKA SA SHALLAM ML NONGPIUR PHILEMON NONGBRI A THANGKHIEW P NONGBRI	PS NONGBRI SC KHADC DL NONGLAIT
<u>HEARING</u>				
22)	WP(C)/110/2017	LARIHUNDASHISHA KHARDEWSAW VS. STATE OF MEGHALAYA	SM SUNA B RYNJAH L SHONGWAN IL MAWPHLANG MR. KS KYNJING SR ADV.	MR. K BARUAH MR. N SYNGKON MR H ABRAHAM G.A. MEGHALAYA L PHANJOM
23)	WP(C)/114/2017	ABRAHAM NONGBET VS. STATE OF MEGHALAYA	S BHATTARCHARJEE SG MOMIN SK SINGH R KAR	MR. H KHARMIH GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
24)	WP(C)/198/2017	HILLFORD THANGKHIEW VS. STATE OF MEGHALAYA	L PHANJAM N SYNGKON	MR. H ABRAHAM MR. K PAUL R PAUL MR. H KHARMIH MR. S THAPA B KHARWANLANG P AGARWAL,GA S SEN GUPTA ADDL SR GA K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/129/2017	HILLFORD THANGKHIEW VS. STATE OF MEGHALAYA	L PHANJAM N SYNGKON	K KHAN, ADDL SR GA, MEGHALAYA
25)	WP(C)/344/2017	SURJEHAN M SANGMA VS. STATE OF MEGHALAYA	AG MOMIN MK SAH T YANGKYI S KHONGTHAW MR. AS SIDDIQUI	S SENGUPTA ADDL. SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA TL JYRWA, GA K KHAN, ADDL SR GA, MEGHALAYA

26)	WP(C)/365/2018	SA POWER UTILITIES PVT. LTD. VS. STATE OF MEGHALAYA AND 2 ORS	MR. AMIT JOSHI MS SS GEWALI MS. E GURUNG MS. SS SHRESTHA S DATTA R SUMER S CHAKRAWARTY SR. ADVOCATE	DR N MOZIKA MR. ND CHULLAI ADDL. AG A KHARWANLANG K KHAN SR GA MEGHALAYA
With	MC(WPC)/193/2018	SA POWER UTILITIES PVT. LTD. VS. STATE OF MEGHALAYA AND 2 ORS	MR. AMIT JOSHI MS SS GEWALI MS. E GURUNG MS SS SHRESTHA S CHAKRAWARTY SR. ADVOCATE	DR. N. MOZIKA MR. K KHAN SR GA MEGHALAYA
	MC(WPC)/207/2018	SA POWER UTILITIES PRIVATE LTD. VS. STATE OF MEGHALAYA AND ORS.	SC CHAKRAWARTY, SR. ADV.	R SUMER
	MC(WPC)/230/2018	SA POWER UTILITIES PRIVATE LIMITED VS. STATE OF MEGHALAYA AND 2 ORS.	MR. A JOSHI	A KUMAR, AG DR N MOZIKA
	MC(WPC)/233/2018	MEGHALAYA POWER DISTRIBUTION CORPORATION LIMITED AND ANR. VS. SA POWER UTILITIES PRIVATE LTD.	DR N MOZIKA	S CHAKRAWARTY, SR. ADV.

- NB:**
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018
3) MR. R DEBNATH ADVOCATE FROM 26-11-2018 TO 26-11-2018
4) MR. VGK KYNTA SR ADV ADVOCATE FROM 26-11-2018 TO 27-11-2018

BY ORDER
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TUESDAY the 27TH NOVEMBER, 2018

COURT ROOM. " 2 "

HON'BLE MR.JUSTICE S. R. SEN

MOTION, ADMISSION, ORDERS AND HEARING OF FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS; MOTION OF CIVIL REVISION PETITIONS AND TRANSFER PETITIONS OF THE YEAR 2018; ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE FROM THE YEAR 2017.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	MC(WPC)/232/2018	MEGHALAYA ENERGY CORPORATION LIMITED (MECL) AND 3 ORS. VS. M/S DHAR CONSTRUCTION COMPANY AND 5 ORS.	DR N MOZIKA	K PAUL
Remarks: IN WP(C) NO. 338/2018				
2)	WP(C)/335/2017	FIRDUS ALI MONDOL VS. STATE OF MEGHALAYA	MS N GURUNG MS. QB LAMARE MR. S DEY	S.SENGUPTA,ADDL. SR.GA MR H ABRAHAM G.A. MEGHALAYA MR. R GURUNG, GA, MEGHALAYA S BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA

3)	WP(C)/134/2018	DETHUEL MOMIN vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	MR H ABRAHAM G.A. MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR AH HAZARIKA GA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
4)	WP(C)/135/2018	ESSAO N. MARAK vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
5)	WP(C)/136/2018	CLORINA N. MARAK vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
6)	WP(C)/137/2018	GOPESH MOMIN vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI P SHOME R DUTTA A DHAR B KHARWANLANG D LYNGDOH K PAUL	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA
7)	WP(C)/138/2018	MOONOMI SANGMA vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME A DHAR D LYNGDOH B KHARWANLANG M PRASAD E BLAH K PAUL	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

8)	WP(C)/139/2018	MOHON SANGMA vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME D LYNGDOH B KHARWANLANG A DHAR P CHETTRI R KHARISA D SAHA K PAUL	S BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
9)	WP(C)/140/2018	BIJU A. SANGMA vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	K BARUA GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
10)	WP(C)/141/2018	SENFIELD D. SANGMA vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	TL JYRWA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K BARUA GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA K KHAN, SR. GA MEGHALAYA
11)	WP(C)/142/2018	DALINDRA SANGMA vs. STATE OF MEGHALAYA AND 2 ORS.	S PANTHI S THAPA R DUTTA S MYLLIEMNGAP P SHOME D LYNGDOH A DHAR B KHARWANLANG K PAUL	MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

12)	WP(C)/143/2018	BARTHINGSON SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S PANTHI P SHOME S THAPA R DUTTA S MYLLIEMNGAP A DHAR B KHARWANLANG B KHARSOHNOH K PAUL	MR H ABRAHAM G.A. MEGHALAYA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
13)	WP(C)/144/2018	CATHIRINE D. ARENGH VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA D LYNGDOH S PANTHI P SHOME A DHAR B KHARWANLANG K PAUL	P AGARWAL GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. AH HAZARIKA K KHAN, SR. GA MEGHALAYA
14)	WP(C)/145/2018	PRONITA A. SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	TL JYRWA GA MEGHALAYA K BARUA GA MEGHALAYA MR. AH HAZARIKA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
15)	WP(C)/146/2018	ALGINI M. SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME D LYNGDOH A DHAR B KHARWANLANG K PAUL	S BHATTACHARJEE GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA K KHAN, SR. GA MEGHALAYA
16)	WP(C)/147/2018	DARASING A. SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI P SHOME A DHAR D LYNGDOH B KHARWANLANG R DUTTA D SAHA P CHETTRI R KHARISA K PAUL	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

17)	WP(C)/148/2018	HELLORIN SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	KP BHATTACHARJEE GA MEGHALAYA K BARUA GA MEGHALAYA MR. AH HAZARIKA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA
18)	WP(C)/149/2018	BERITHA SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	KP BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA
19)	WP(C)/150/2018	MENICKA A. SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S PANTHI R DUTTA D LYNGDOH S THAPA P SHOME A DHAR B KHARWANLANG K PAUL	KP BHATTACHARJEE GA MEGHALAYA MR. AH HAZARIKA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA
20)	WP(C)/151/2018	JASMOTHY G. MOMIN VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA P SHOME S PANTHI R DUTTA A DHAR B KHARWANLANG D LYNGDOH K PAUL	TL JYRWA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
21)	WP(C)/152/2018	SANING SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI R DUTTA S MYLLIEMNGAP P SHOME D LYNGDOH A DHAR B KHARWANLANG K PAUL	AH HAZARIKA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA

22)	WP(C)/153/2018	SUNITA A. SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	S BHATTACHARJEE GA MEGHALAYA MR. AH HAZARIKA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
23)	WP(C)/154/2018	BRENO SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA P SHOME R DUTTA B KHARWANLANG D LYNGDOH A DHAR S PANTHI P CHETTRI D SAHA K PAUL	P AGARWAL GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
24)	WP(C)/155/2018	WICHARBON N. MARAK VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI P SHOME D LYNGDOH B KHARWANLANG A DHAR D SAHA P CHETTRI R KHARISA K PAUL	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
25)	WP(C)/156/2018	SOPIN SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	TL JYRWA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA K KHAN, SR. GA MEGHALAYA
26)	WP(C)/157/2018	BOSEL SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI P SHOME A DHAR R DUTTA B KHARWANLANG D LYNGDOH K PAUL	TL JYRWA GA MEGHALAYA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

27)	WP(C)/158/2018	JAYANTA A. SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG S PANTHI K PAUL	MR H ABRAHAM G.A. MEGHALAYA MR. AH HAZARIKA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
28)	WP(C)/159/2018	PUROBI A. SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI P SHOME R DUTTA A DHAR B KHARWANLANG D LYNGDOH P CHETTRI D SAHA R KHARISA Q KHARMAWLONG K PAUL	TL JYRWA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
29)	WP(C)/160/2018	PRITING MARAK VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI R DUTTA S MYLLIEMNGAP P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
30)	WP(C)/161/2018	SOLIN SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	P AGARWAL GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA KP BHATTACHARJEE GA MEGHALAYA K BARUA GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
31)	WP(C)/162/2018	EMINA MARAK VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	MR. H KHARMIH GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K BARUA GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

32)	WP(C)/163/2018	RABINGSTONE SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	P SHOME S THAPA S PANTHI R DUTTA S MYLLIEMNGAP D LYNGDOH A DHAR B KHARWANLANG K PAUL	P AGARWAL GA MEGHALAYA K BARUA GA MEGHALAYA MR. AH HAZARIKA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
33)	WP(C)/164/2018	KEEREN SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI R DUTTA S MYLLIEMNGAP D LYNGDOH P SHOME A DHAR B KHARWANLANG K PAUL	MR. AH HAZARIKA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K BARUA GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
34)	WP(C)/165/2018	ARBING MARAK VS. STATE OF MEGHALAYA AND 2 ORS.	R DUTTA S THAPA S PANTHI S MYLLIEMNGAP P SHOME D LYNGDOH A DHAR B KHARWANLANG K PAUL	MR. AH HAZARIKA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K BARUA GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
35)	WP(C)/166/2018	SUPRIYA A. SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	B KHARWANLANG S THAPA S PANTHI P SHOME D LYNGDOH A DHAR P CHETTRI D SAHA R KHARISA K PAUL	P AGARWAL GA MEGHALAYA MR. AH HAZARIKA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K BARUA GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

36)	WP(C)/167/2018	HERIKSON SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA A DHAR S PANTHI R DUTTA P SHOME S MYLLIEMNGAP D LYNGDOH B KHARWANLANG K PAUL	K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
37)	WP(C)/168/2018	SILIM SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA S PANTHI P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	MR. H KHARMIH GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
38)	WP(C)/169/2018	GRETILLA MOMIN VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI P SHOME R DUTTA S MYLLIEMNGAP D LYNGDOH A DHAR B KHARWANLANG K PAUL	MR. H KHARMIH GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
39)	WP(C)/170/2018	PONCHALO MARAK VS. STATE OF MEGHALAYA AND 2 ORS.	S PANTHI R DUTTA S THAPA A DHAR D LYNGDOH B KHARWANLANG P SHOME K PAUL	KP BHATTACHARJEE GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K BARUA GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
40)	WP(C)/171/2018	RITA A. SANGMA VS. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	S BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA

41)	WP(C)/172/2018	ARTINA MOMIN vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA R DUTTA P SHOME A DHAR D LYNGDOH B KHARWANLANG K PAUL	P AGARWAL GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA K BARUA GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
42)	WP(C)/173/2018	RUTMILLA MARAK vs. STATE OF MEGHALAYA AND 2 ORS.	B KHARWANLANG B KHARSAHNOH S THAPA S PANTHI P SHOME A DHAR S MYLLIEMNGAP R DUTTA D LYNGDOH K PAUL	KP BHATTACHARJEE GA MEGHALAYA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. AH HAZARIKA S SENGUPTA ADDL. SR. GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
43)	WP(C)/174/2018	SANON D. SANGMA vs. STATE OF MEGHALAYA AND 2 ORS.	B KHARWANLANG S THAPA S PANTHI P SHOME S MYLLIEMNGAP A DHAR R DUTTA D LYNGDOH B KHARSAHNOH K PAUL	MR. H KHARMIH GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA MR. AH HAZARIKA K KHAN, SR. GA MEGHALAYA
44)	WP(C)/175/2018	MAIALAMANI LAMA vs. STATE OF MEGHALAYA AND 2 ORS.	S THAPA S PANTHI R DUTTA P SHOME D LYNGDOH A DHAR B KHARWANLANG K PAUL	MR. R GURUNG, GA, MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
HEARING				
45)	WP(C)/30/2017	SMT. LAXMI KAUR vs. CANTONMENT BOARD SHILLONG	V RAJ AG MOMIN MS T YANGKYI M.K. SAH MR. AS SIDDIQUI	SP MAHANTA SC CANTONMENT BOARD MR. ANIL KR AGARWAL R COLNEY D SYRTI
With	MC(WPC)/13/2017	SMT. LAXMI KAUR vs. CANTONMENT BOARD SHILLONG	V RAJ AG MOMIN MS T YANGKYI M.K. SAH MR. AS SIDDIQUI	SP MAHANTA SC CANTONMENT BOARD MR. ANIL KR AGARWAL

46)	WP(C)/105/2017	SHRI. CLINSTAR KHONGLAM VS. STATE OF MEGHALAYA	MR. P NONGBRI MR. N MOZIKA PHILEMON NONGBRI MS. A THANGKHIEW K WARJRI L HYNNIEWTA S SHALLAM ML NONGPIUR	I LYNGBWA KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/69/2017	SHRI. CLINSTAR KHONGLAM VS. STATE OF MEGHALAYA	MR. P NONGBRI MR. N MOZIKA PHILEMON NONGBRI MS. A THANGKHIEW K WARJRI L HYNNIEWTA S SHALLAM	KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
47)	WP(C)/280/2017	RAM NARESH RAI VS. STATE OF MEGHALAYA	MRS. M JHA B DKHAR MR. R JHA	MR. S SENGUPTA MRS S BHATTACHARJEE P AGARWAL
48)	WP(C)/323/2017	ABONI PHUKAN VS. THE UNION OF INDIA	MRS. M JHA MR. R JHA	R. DEBNATH CGC, K PAUL CGC
49)	Review Pet/4/2018	SAMIUL ISLAM VS. MOUSHOMIARA BEGUM AND 6 ORS.	MK SAH AG MOMIN T YANKYI S KHONGTHAW AS SIDDIQUI	HL SHANGREISO R MAJAW M PRASAD S ROY S SHALLAM T SANGMA MR. H KHARMIH GA MEGHALAYA K KHAN, SR. GA MEGHALAYA

Remarks: IN WP(C)No.201/2017 (DISPOSED OFF)

NB:

ADVOCATES ON SANCTIONED LEAVE :

- 1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018**
- 2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018**
- 3) MR. VGK KYNTA SR ADV ADVOCATE FROM 26-11-2018 TO 27-11-2018**

**BY ORDER
REGISTRAR GENERAL**



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

[Published under the authority of Hon'ble the Chief Justice.]

Web Site : <http://meghalayahighcourt.nic.in>

FROM 10:30 AM

WEDNESDAY the 28TH NOVEMBER, 2018

COURT ROOM. " 2 "

HON'BLE MR.JUSTICE S. R. SEN

MOTION, ADMISSION, ORDERS AND HEARING OF FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS; MOTION OF CIVIL REVISION PETITIONS AND TRANSFER PETITIONS OF THE YEAR 2018; ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE FROM THE YEAR 2017.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/182/2017	SUMARLIN WANKHAR VS. K.H.A.D.C	MR. S JINDAL MR. S RANA MK MARAK P BISWAKARMA MR. VK JINDAL SR ADV	K BARUA E DIENGDOH DK MUTYENT P.S NONGBRI SC KHADC
With	MC(WPC)/114/2017	SUMARLIN WANKHAR VS. K.H.A.D.C	MR. S RANA MR. S JINDAL MK MARAK MR. VK JINDAL SR ADV	K BARUA P.S NONGBRI SC KHADC
2)	WP(C)/228/2017	THE OAKLAND BIVAR ROAD, CIVIC WELFARE COMMITTEE VS. STATE OF MEGHALAYA	M SHARMA SS GEWALI E GURUNG S SHRESTHA MR. SP SHARMA MR. KP BHATTACHARJEE	K. PAUL, H. KHARMIH, A. DHAR, R. GURUNG, MR. R DUTTA S THAPA D LYNGDOH P SHOME
With	WP(C)/318/2016	THE OAKLAND LOWER PRIMARY SCHOOL, DEFICIT PUBLIC SCHOOL VS. STATE OF MEGHALAYA	MR. K PAUL MR. S THAPA MR. S PANTHI MR. R PAUL P SHOME S MYLLIEMNGAP A. DHAR, MS. A PAUL	MR. R GURUNG, GA, MEGHALAYA MR. S P SHARMA MS. M SHARMA SS GEWALI MS. E GURUNG S SHRESHTHA MR. KP BHATTACHARJEE H. KHARMIH,

3)	WP(C)/54/2018	THE MANAGING COMMITTEE, RAJABALA HIGHER SECONDARY SCHOOL AND ANR. VS. STATE OF MEGHALAYA AND 3 ORS.	S THAPA R DUTTA P SHOME D LYNGDOH A DHAR S PANTHI K PAUL	MR. KP BHATTACHARJEE F.Z. NONGBRI MS. P ROY MR. AH HAZARIKA AP KHARSAHNOH D MAWTHOH L CHHANGTE S SENGUPTA ADDL. SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN SR. GA MEGHALAYA
With	MC(WPC)/195/2018	THE MANAGING COMMITTEE, RAJABALA HIGHER SECONDARY SCHOOL AND ANR. VS. STATE OF MEGHALAYA AND 4 ORS.	MS. B KHARWANLANG R DUTTA	MR H ABRAHAM G.A. MEGHALAYA MR. KP BHATTACHARJEE K KHAN, SR. GA MEGHALAYA
	MC(WPC)/205/2018	THE DISTRICT SCHOOL EDUCATION OFFICER, WEST GARO HILLS, TURA VS. THE MANAGING COMMITTEE, RAJABALA HIGHER SECONDARY SCHOOL AND 2 ORS.	AH HAZARIKA	K PAUL
4)	WP(C)/88/2018	MENTILLA B. MARAK AND ANR. VS. G.H.A.D.C AND 4 ORS.	AG MOMIN T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	MS. QB LAMARE MS. S NONGRUM MR. K BARUAH C.R.MARAK S DEY SC GHADC
5)	WP(C)/125/2018	SITA KAUR VS. THE UNION OF INDIA AND 3 ORS.	M JHA BS DKHAR R JHA	R DEBNATH, CGC A PAUL ASG
6)	WP(C)/210/2018	T. SAIBORNE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	L KHYRIEM P NONGBRI N MOZIKA PHILEMON NONGBRI A THANGKHIEW WS GAYANG SA SHALLAM ML NONGPIUR R DIENGDOH	MR. VGK KYNTA SR ADV M KYNTA PS NONGBRI SC KHADC
With	MC(WPC)/98/2018	T. SAIBORNE VS. KHASI HILLS AUTONOMOUS DISTRICT COUNCIL AND 3 ORS.	L KHYRIEM P NONGBRI N MOZIKA PHILEMON NONGBRI A THANGKHIEW WS GAYANG SA SHALLAM ML NONGPIUR R DIENGDOH	PS NONGBRI SC KHADC

7)	WP(C)/301/2018	WINJE ROSALIE G. MOMIN AND ANR. VS. STATE OF MEGHALAYA AND 15 ORS.	AG MOMIN T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	R COLNEY MR. S THAPA MR. K PAUL WS GAYANG ML NONGPIUR SA CHALLAM MR. ND CHULLAI, ADDL. A.G. MRS. R DUTTA K KHAN, SR. GA MEGHALAYA
8)	WP(C)/302/2018	FLORINA BORO VS. STATE OF MEGHALAYA AND 28 ORS.	AG MOMIN T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	R COLNEY A THONGWA GA MR. S THAPA MR. K PAUL WS GAYANG ML NONGPIUR MR. R MAZUMDAR P RAI MR H BEZBARUAH U SARMA V KUMAR MR. B.K. SARMA, SENIOR ADVOCATE B DEB MR. ND CHULLAI, ADDL. A.G. MRS. R DUTTA SA CHALLAM K KHAN, SR. GA MEGHALAYA
9)	WP(C)/306/2018	JUDE RANGKU T. SANGMA VS. STATE OF MEGHALAYA AND 15 ORS.	AG MOMIN T YANGKYI MK SAH S KHONGTHAW AS SIDDIQUI	A DHAR MR. K PAUL WS GAYANG ML NONGPIUR ND CHULLAI, ADDL. A.G. R COLNEY MRS. R DUTTA K KHAN, SR. GA MEGHALAYA
10)	WP(C)/309/2018	L. SAMANADA SINGH VS. THE UNION OF INDIA AND 5 ORS.	R DIENGDOH ML NONGPIUR S SARAOGI	R DEBNATH, CGC A PAUL ASG
11)	WP(C)/392/2018	AMRESH KUMAR AND 6 ORS. VS. THE UNION OF INDIA AND ANR.	GD SHIRA CR MARAK S ANAND FS SANGMA UB SANGMA PT SANGMA	D LYNGDOH A PAUL ASG
12)	WP(C)/406/2018	RATAN PRADHAN VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	S SARAOGI SA SHALLAM ML NONGPIUR L HYNNIEWTA R DIENGDOH DR. N MOZIKA	R COLNEY SP MAHANTA, SR. ADV.
With	MC(WPC)/211/2018	RATAN PRADHAN VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	S SARAOGI SA SHALLAM ML NONGPIUR L HYNNIEWTA R DIENGDOH DR. N MOZIKA	SP MAHANTA, SR. ADV.

13)	WP(C)/408/2018	SURENDER CHOKHANI AND ANR. VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	L KHYRIEM SA SHALLAM ML NONGPIUR L HYNNIEWTA DR. N MOZIKA	SP MAHANTA, SR. ADV R COLNEY SC CANTONMENT BOARD
With	MC(WPC)/212/2018	SURENDER CHOKHANI AND ANR. VS. SHILLONG CANTONMENT BOARD AND 3 ORS.	L KHYRIEM SA SHALLAM ML NONGPIUR L HYNNIEWTA DR. N MOZIKA	SC CANTONMENT BOARD

HEARING

14)	WP(C)/299/2017	KAMLISING MUKHIM VS. STATE OF MEGHALAYA	QB LAMARE LR SANGMA N GURUNG MS. S NONGRUM S DEY	S. BHATTACHARJEE, KP BHATTACHARJEE GA MEGHALAYA P AGARWAL S WAHLANG SD MOMIN JW BHUTIA K KHAN SR GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA B WAR
15)	MC(WPC)/120/2017	STATE OF MEGHALAYA VS. SHANKAR DUBEY	MR. H KHARMIH S. SENGUPTA P AGARWAL MRS. S BHATTACHARJEE GA MEGHALAYA	T YANKYI AG MOMIN AS SIDDIQUE

Remarks: IN WP(C)NO.250/2015 (DISPOSED OFF)

16)	WP(C)/154/2017	GREMPILLA K. MOMIN VS. STATE OF MEGHALAYA	AR NATH P THAPA S CHAKRABORTY SR ADV MS. A SINHA HR NATH	I LYNGBWA MR. K KHAN SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA P AGARWAL
17)	WP(C)/243/2017	POMPA BISWAS VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH MR. AH HAZARIKA	S BHATTACHARJEE GA MEGHALAYA P AGARWAL MR. SA SHEIKH KP BHATTACHARJEE GA MEGHALAYA K KHAN SR. GA MEGHALAYA

18)	WP(C)/283/2017	MISTHINA K SANGMA VS. STATE OF MEGHALAYA	MS. SG MOMIN MRS S BHATTACHARJEE SK SINGH SIMSILCHIE G MOMIN S MOMIN MR. R KAR	MR. H KHARMIH GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA K KHAN SR. GA MEGHALAYA
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NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
at Shillong**

DAILY CAUSELIST

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THURSDAY the 29TH NOVEMBER, 2018

COURT ROOM. " 2 "

HON'BLE MR.JUSTICE S. R. SEN

MOTION, ADMISSION, ORDERS AND HEARING OF FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS; MOTION OF CIVIL REVISION PETITIONS AND TRANSFER PETITIONS OF THE YEAR 2018; ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE FROM THE YEAR 2017.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/197/2017	MEGHALAYA MINERALS EXPORTERS CHAMBERS OF COMMERCE VS. STATE OF MEGHALAYA	S THAPA R PAUL S PANTHI P SHOME A. DHAR, MR. A LYNGDOH MS D LYNGDOH B KHARWANLANG K PAUL	K.P BHATTACHARJEE, P. AGARWAL, T.L. JYRWA, MRS S BHATTACHARJEE R COLNEY,GA K KHAN, ADDL SR GA, MEGHALAYA
2)	WP(C)/328/2017	DENISTAR MARBANIANG VS. STATE OF MEGHALAYA	MR. JM THANGKHIEW P SHOME S THAPA A DHAR S PANTHI D MUKHIM D LYNGDOH MR. K PAUL	KP BHATTACHARJEE GA MEGHALAYA

3)	WP(C)/30/2018	KHETADHOWA SSA UP SCHOOL MANAGING COMMITTEE VS. STATE OF MEGHALAYA AND 8 ORS.	N GURUNG MS. QB LAMARE MS. S NONGRUM S DEY	P AGARWAL R. MAJAW., S.K. ROY., S. SHALLAM., M. PRASAD., T. SANGMA., A.S SIDDIQUI A.G MOMIN MS T YANGKYI M K SAH S KHONGTHAW D SYRTI TD SANGMA KP BHATTACHARJEE GA MEGHALAYA ZE NONGKYNRIH GA MEGHALAYA A KHARSHIING H.L. SHANGREISO
With	MC(WPC)/18/2018	KHETADHOWA SSA UP SCHOOL MANAGING COMMITTEE VS. STATE OF MEGHALAYA AND 8 ORS.	N GURUNG S DEY	P AGARWAL
4)	WP(C)/102/2018	LAKSHMI DAS VS. THE UNION OF INDIA AND 6 ORS.	R SUMER ZE NONGKYNRIH E SLONG J TIGGA S CHAKRAWARTY SR. ADV.	MR. R DEBNATH,CGC MRS. T YANGI A PAUL ASG
5)	WP(C)/105/2018	DIMIMEMON TARIANG VS. STATE OF MEGHALAYA AND 5 ORS.	WG MOMIN R KHARSHIING CB SAWIAN R MONGRENGH K CH GAUTAM	MR. CH MAWLONG S.R.LYNGDOH MR. JMT BLAH MR. R LYNGDOH MR. KP BHATTACHARJEE MR H ABRAHAM G.A. MEGHALAYA MR. S SEN GUPTA ADDL GA MEGHALAYA MR. H KHARMIH GA MEGHALAYA MR.KS KHARSHIING K KHAN, SR. GA MEGHALAYA
6)	WP(C)/118/2018	DR. PHILAMON NONGBET VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI L KHYRIEM P NONGBRI A THANGKHIEW WS GAYANG L HYNNIEWTA	K KHAN, SR. GA MEGHALAYA MR. KP BHATTACHARJEE CHANDRA BARUAH R.KR.TALUKDAR R.BORO B KHARWANLANG KP BHATTACHARJEE GA MEGHALAYA MR. C BARUAH MS.P CHETTRI A PAUL ASG

With	MC(WPC)/71/2018	DR. PHILAMON NONGBET VS. THE UNION OF INDIA AND 4 ORS.	PHILEMON NONGBRI L KHYRIEM P NONGBRI A THANGKHIEW WS GAYANG L HYNNIEWTA	K KHAN, SR. GA MEGHALAYA A PAUL ASG
7)	WP(C)/178/2018	LAKILDA R. SANGMA VS. STATE OF MEGHALAYA AND 4 ORS.	CR MARAK GD SHIRA FS SANGMA S ANAND K SAH UB SANGMA PT SANGMA	S SENGUPTA ADDL. SR. GA MEGHALAYA MR. B KHYRIEM S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, SR. GA MEGHALAYA
With	MC(WPC)/85/2018	LAKILDA R. SANGMA VS. STATE OF MEGHALAYA AND 4 ORS.	CR MARAK GD SHIRA FS SANGMA S ANAND K SAH UB SANGMA PT SANGMA	K KHAN, SR. GA MEGHALAYA
8)	WP(C)/209/2018	SANTOSH CHAKMA VS. THE UNION OF INDIA AND 2 ORS.	TH RAKESH SINGH JS WAHLANG J LALMALSAWMA B CHADONG L KHIANGTE	S THAPA K PAUL CGC
9)	WP(C)/342/2018	BELLGREAT K. MARAK VS. STATE OF MEGHALAYA AND 3 ORS.	S BHATTACHARJEE SK SINGH S MOMIN R KAR	ND CHULLAI, ADDL. A.G. A KHARWANLANG, GA K KHAN, SR. GA MEGHALAYA
10)	WP(C)/346/2018	DAMILTON HOOJON VS. STATE OF MEGHALAYA AND 5 ORS.	B WAR S WAHLANG	SG MOMIN,GA MRS.S BHATTACHARJEE GA K KHAN, SR. GA MEGHALAYA
11)	WP(C)/438/2018	DASUKLANG KHARJANA VS. STATE OF MEGHALAYA AND 7 ORS.	P NONGBRI DR. N MOZIKA PHILEMON NONGBRI SA SHALLAM ML NONGPIUR L KHYRIEM	K KHAN, SR. GA MEGHALAYA
<u>HEARING</u>				
12)	WP(C)/220/2017	MEGHALAYA ADVERTISING ASSOCIATION VS. STATE OF MEGHALAYA	S THAPA R PAUL S PANTHI P SHOME S MYLLIEMNGAP D LYNDOH A DHAR B KHARWANLANG MR. K PAUL	K. BARUA S. BHATRACHARJEE, S. SEN GUPTA I. LYNOWA, C. T. SANGMA MR. KP BHATTACHARJEE MR. H ABRAHAM
With	MC(WPC)/173/2017	MEGHALAYA ADVERTISING ASSOCIATION VS. STATE OF MEGHALAYA	D LYNDOH K PAUL	S SENGUPTA ADDL. SR. GA MEGHALAYA

	MC(WPC)/69/2018	LIENKHUM GANGTE AND ANR. VS. STATE OF MEGHALAYA AND 8 ORS.	P CHETTRI	K KHAN, SR. GA MEGHALAYA
13)	WP(C)/293/2017	UMESH PRASAD VS. THE UNION OF INDIA	MR. MY CIDDIKIE SA CIDDIKIE NA KHARKONGOR M IAWSAI JM DKHAR S KUMAR	MR. HL SHANGREISO N MOZIKA CGC TD SANGMA MRS.R.DUTTA A PAUL ASG
With	MC(WPC)/189/2017	UMESH PRASAD VS. THE UNION OF INDIA	MY CIDDIKIE SA CIDDIKIE NA KHARKONGOR M IAWSAI JM DKHAR S KUMAR	MR. HL SHANGREISO A PAUL ASG
	MC(WPC)/214/2017	M/S NK CHOWDHURY VS. UMESH PRASAD	MR. R MAJAW	MR. N MOZIKA
	MC(WPC)/82/2018	UMESH PRASAD VS. THE UNION OF INDIA AND 3 ORS.	S KUMAR	N MOZIKA CGC
14)	WP(C)/334/2017	DIMORESON JANA VS. STATE OF MEGHALAYA	MR. MY CIDDIKIE SA CIDDIKIE JM DKHAR WV MARBANIANG IV SYNNAH M IAWSAI S KUMAR	H. KHARMIH, K BARUA K KHAN, ADDL SR GA, MEGHALAYA
15)	WP(C)/36/2018	LYNTIBASHISHA NONGRUM VS. HINDUSTAN PETROLEUM CORPORATION LIMITED REPRESENTED BY ITS CHAIRMAN AND 4 ORS.	K BHATTACHARYEE M SAIKIA A MEDOK MR. GAUTAM UZIR, SR. ADVOCATE MR. M SAIKIA R COLNEY DAIAHUNLANG I SYRTI GAUTAM UZIR SR. ADV.	M.R.ISLAM A.P.KHARSAHNOH MR. P NONGBRI DR N MOZIKA S CHALLAM I SUMER M.L.NONGPIUR MS. A THANGKHIEW L HYNNIEWTA MR. AH HAZARIKA A PAUL ASG
16)	WP(C)/238/2018	BENSON MEDICAL EQUIPMENTS INDIA PVT. LTD. VS. NORTH EASTERN INDIRA GANDHI REGIONAL INSTITUTE OF HEALTH AND MEDICAL SCIENCES (NEIGRIHMS)	R BORAH WS GAYANG D BORAH	T T DIENGDOH K BARUA M F DIENGDOH C T SANGMA K PAUL CGC

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

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FRIDAY the 30TH NOVEMBER, 2018

COURT ROOM. " 2 "

HON'BLE MR.JUSTICE S. R. SEN

MOTION, ADMISSION, ORDERS AND HEARING OF FIRST APPEALS; SECOND APPEALS; REVIEW PETITIONS; MOTION OF CIVIL REVISION PETITIONS AND TRANSFER PETITIONS OF THE YEAR 2018; ADMISSION, ORDERS AND HEARING OF CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE FROM THE YEAR 2017.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/335/2018	SALONG BYRMEIN AND 3 ORS. VS. STATE OF MEGHALAYA AND 6 ORS.	S THAPA S PANTHI R DUTTA P SHOME S MYLLIEMNGAP A DHAR B KHARWANLANG B KHARSOHNOH K PAUL	S SEN GUPTA ADDL SR GA B BHATTACHARJEE ADDL AG ND SHULLAI A KHARWANLANG B.THABAH MR. SP MAHANTA, SR ADV MR. AK AGARWAL MRS. M WAHLANG MS. A THUNGWA R COLNEY MS.D SYRTI S PDE MR.H.ABRAHAM GA K KHAN, SR. GA MEGHALAYA
2)	WP(C)/116/2017	RAMNIDAWAN SUCHIANG VS. STATE OF MEGHALAYA	N GURUNG QB LAMARE CR MARAK S DEY	S BHATTACHARJEE K CH. GAUTAM M HALDER WG MOMIN R KHARSHIING H ABRAHAM TL JYRWA GA KP BHATTACHARJEE
With	MC(WPC)/75/2017	RAMNIDAWAN SUCHIANG VS. STATE OF MEGHALAYA	S DEY	MR. KP BHATTACHARJEE

3)	WP(C)/225/2017	SALIM KHAN VS. STATE OF MEGHALAYA	A PAKYNTEIN B KHYRIEM MR ND CHULLAI SR. ADV	S BHATTACHARJEE GA MEGHALAYA SK SINGH MS. SG MOMIN MR. K PAUL MR. S THAPA R PAUL S MYLLIEMNGAP P SHOME MR. S PANTHI A DHAR D LYNGDOH KP BHATTACHARJEE GA MEGHALAYA R SUCHIANG K BARUA GA MEGHALAYA MRS. R DUTTA MR. R KAR H KHARMIH GA B KHARWANLANG S SENGUPTA ADDL. SR. GA MEGHALAYA
With	MC(WPC)/23/2018	SALIM KHAN VS. STATE OF MEGHALAYA AND 8 ORS.	A PAKYNTEIN	SG MOMIN S BHATTARCHARJEE
4)	WP(C)/343/2017	JULIA CH MARAK VS. STATE OF MEGHALAYA	SK SINGH S MOMIN MRS S BHATTACHARJEE MS. SG MOMIN	MR. AH HAZARIKA MR H ABRAHAM G.A. MEGHALAYA MR. R DEBNATH KP BHATTACHARJEE GA MEGHALAYA G SHARMA K KHAN, ADDL SR GA, MEGHALAYA
5)	WP(C)/177/2018	ABHAY TEWATIA VS. THE UNION OF INDIA AND 2 ORS.	ML NONGPIUR DS KAUNTAE S SARAOGI	K PAUL CGC S THAPA A PAUL ASG
With	MC(WPC)/84/2018	ABHAY TEWATIA VS. THE UNION OF INDIA AND 2 ORS.	ML NONGPIUR	A PAUL ASG
6)	WP(C)/189/2018	VIVEK AGARWAL AND 2 ORS. VS. THE SECRETARY, EXECUTIVE COMMITTEE, GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS	SG MOMIN S BHATTACHARJEE SK SINGH S MOMIN R KAR	S DEY SC GHADC K BARUA GA MEGHALAYA MR. KP BHATTACHARJEE MS. S NONGRUM MR. R GURUNG, GA, MEGHALAYA FZ NONGBRI MS. P ROY S LALOO K KHAN, SR. GA MEGHALAYA

With	MC(WPC)/89/2018	VIVEK AGARWAL AND 2 ORS. VS. THE SECRETARY, EXECUTIVE COMMITTEE, GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS	SG MOMIN S BHATTACHARJEE SK SINGH S MOMIN R KAR	S DEY SC GHADC K KHAN, SR. GA MEGHALAYA
7)	WP(C)/226/2018	ABDUL L. KHYRIEM VS. STATE OF MEGHALAYA AND 3 ORS.	S THAPA JM THANGKHIEW P SHOME J CHOUDHURY A THAPA D LYNGDOH K PAL	A KUMAR AG KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
8)	WP(C)/229/2018	GILLIND B. MARAK VS. STATE OF MEGHALAYA AND ANR.	S BHATTACHARJEE SG MOMIN SK SINGH S MOMIN R KAR	MR. R GURUNG, GA, MEGHALAYA K KHAN, SR. GA MEGHALAYA
9)	WP(C)/231/2018	ASHIM CHAKRABORTY VS. STATE OF MEGHALAYA AND 3 ORS.	S THAPA R DUTTA P SHOME D LYNGDOH A DHAR B KHARWANLANG K PAUL	MRS S BHATTACHARJEE MR. R KAR MR. R GURUNG, GA, MEGHALAYA SK SINGH S MOMIN K KHAN, SR. GA MEGHALAYA
10)	WP(C)/237/2018	MADHU SUDAN SARKAR VS. UNION OF INDIA AND 3 ORS	MR. CH THOMLUI P AGARWAL M TLAU SK HASSAN MR. SA SHEIKH	MR. R DEBNATH,CGC A PAUL ASG
11)	WP(C)/333/2018	RABINDRANATH KOCH VS. THE GARO HILLS AUTONOMOUS DISTRICT COUNCIL AND 2 ORS.	DN THANGKHIEW S DEB A SYIEM	S DEY SC GHADC
12)	WP(C)/407/2018	DEIGRACE BASAIWMOIT VS. STATE OF MEGHALAYA AND 3 ORS.	K SUNAR K GORAD A SINHA H NONGKHLAW	KP BHATTACHARJEE GA MEGHALAYA K KHAN, SR. GA MEGHALAYA
<u>HEARING</u>				
13)	WP(C)/163/2017	CREMIN DKHAR VS. STATE OF MEGHALAYA	L SHONGWAN B RYNJAH IL MAWPHLANG I LYNGWA MR. SM SUNA	MR. KP BHATTACHARJEE P AGARWAL MR. S SENGUPTA, GA, MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
With	WP(C)/202/2015	SMT GRATIFY GRETТА CHEN VS. STATE OF MEGHALAYA	MR. SM SUNA IL MAWPHLANG MRS. Y SHYLLA MR. H KHARMIH	MR. S SEN GUPTA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA
	WP(C)/203/2015	SHRI HERON ROY MANNER VS. STATE OF MEGHALAYA	MR. I.L. MAWPHLANG MR. SM SUNA MRS. Y SHYLLA MR. H KHARMIH	MR. R GURUNG, GA, MEGHALAYA MR. S SEN GUPTA GA MEGHALAYA

	WP(C)/204/2015	SMTI AIRONA LYNGDOH VS. STATE OF MEGHALAYA	MRS. Y SHYLLA MR. I.L. MAWPHLANG MR. SM SUNA MR. H KHARMIH	MR. R GURUNG, GA, MEGHALAYA MR. S SEN GUPTA GA MEGHALAYA
	WP(C)/205/2015	SHRI PYNTNGEN MUKHIM VS. STATE OF MEGHALAYA	MRS. Y SHYLLA MR. I.L. MAWPHLANG MR. SM SUNA MR. H KHARMIH	MR. R GURUNG, GA, MEGHALAYA MR. S SEN GUPTA GA MEGHALAYA
14)	WP(C)/29/2017	SMT. KULWANT KAUR VS. CANTONMENT BOARD SHILLONG	V RAJ AG MOMIN MS T YANGKYI M.K. SAH MR. AS SIDDIQUI	SP MAHANTA SC CANTONMENT BOARD MR. ANIL KR AGARWAL I WAR R COLNEY D SYRTI TR SANGMA
With	MC(WPC)/12/2017	SMT. KULWANT KAUR VS. CANTONMENT BOARD SHILLONG	V RAJ AG MOMIN MS T YANGKYI M.K. SAH MR. AS SIDDIQUI	SP MAHANTA SC CANTONMENT BOARD MR. ANIL KR AGARWAL
15)	WP(C)/91/2017	SHRI. KESHAV RAM VS. THE UNION OF INDIA	MR. BK DEB ROY MR. SD UPADHAYA HG BORUAH	K PAUL CGC MR. R DUTTA A PAUL ASG
16)	WP(C)/24/2018	SANJAY DAS VS. STATE OF MEGHALAYA AND ORS	ZE NONGKYNRIH E SLONG R SUMER P GANGMEIH SC CHAKRAWARTY SR ADV DG PYNGROPE	S SENGUPTA ADDL. SR. GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
17)	WP(C)/43/2018	BIANGHUN MYRBOH VS. UNION OF INDIA AND 2 ORS	MR. R MAJAW MR. P SHATI MR. M PRASAD S ROY S SHALLAM MR. T SANGMA MR. HL SHANGREISO	MRS TSHERING YANGI B MR. R DEBNATH,CGC A PAUL ASG

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
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SECOND HALF FROM 02:00 PM
OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER

MONDAY the 26TH NOVEMBER, 2018

COURT ROOM. " 3 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS AND CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE OF THE YEARS 2015 AND 2016.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	Tr.P.(C)/3/2018	KITLEM MYLLIEM VS. SMTI. PERSARA MANNER AND 2 ORS	A PAKYNTEIN MR. B KHYRIEM	H.ABRAHAM
<u>HEARING</u>				
2)	WP(C)/41/2016	SHRI RADHA MOHAN YADAV VS. THE UNION OF INDIA	SA CHALLAM MR. M CHANDA MR. S CHOUDHURY MR. P NONGBRI ML NONGPIUR	MRS. R PAUL MRS. R DUTTA MR. S THAPA K PAUL CGC
With	MC(WPC)/24/2016	SHRI RADHA MOHAN YADAV VS. THE UNION OF INDIA	MR. S CHOUDHURY MR. P NONGBRI MR. M CHANDA	K PAUL CGC
3)	WP(C)/111/2016	SHRI NANHELAL SAH VS. THE UNION OF INDIA	S ANAND CR MARAK MR. PT SANGMA	MR. KS KYNJING,SC,FCI MR. K SUNAR A SINHA MRS. Y SHYLLA MR. SM SUNA L SHONGWAN

4)	WP(C)/285/2016	SHRI RAKESH KUMAR VS. THE UNION OF INDIA	MR. P NONGBRI MR. S THAPA S CHALAM MR. M CHANDA ML NONGPIUR MR. S NATH	MRS. R PAUL K PAUL CGC
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NB:

ADVOCATES ON SANCTIONED LEAVE :

- 1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018**
- 2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018**
- 3) MR. R DEBNATH ADVOCATE FROM 26-11-2018 TO 26-11-2018**
- 4) MR. VGK KYNTA SR ADV ADVOCATE FROM 26-11-2018 TO 27-11-2018**

**BY ORDER
REGISTRAR GENERAL**



**In the High Court of Meghalaya
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TUESDAY the 27TH NOVEMBER, 2018

COURT ROOM. " 3 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS AND CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE OF THE YEARS 2015 AND 2016.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>HEARING</u>				
1)	WP(C)/154/2016	SHRI SUNIL KUMAR VS. THE UNION OF INDIA	MR. A MEDOK B K DEB ROY NK KALITA	MR. K PAUL MR. S THAPA R PAUL
2)	WP(C)/83/2015	SHRI ABAL M SANGMA VS. STATE OF MEGHALAYA	MS. K CHISA P KHARKONGOR P RIAHTAM MR. MF QURESHI	S SENGUPTA ADDL. SR. GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. R GURUNG MR H ABRAHAM G.A. MEGHALAYA MR. A KUMAR, AG MR. N.D.CHULLAI, ADDL. AG A KHARWANLANG, GA K KHAN, ADDL SR GA, MEGHALAYA
3)	WP(C)/88/2015	SOMARAJAN M K VS. THE UNION OF INDIA	MR. BK DEB ROY MR. SD UPADHAYA MR. S DEKA A SYNREM HG BORUAH	MR. N MOZIKA CGC
4)	WP(C)/159/2016	EX NO. 113643 HAV/GD MILAP CHAND VS. THE UNION OF INDIA	S D UPADHYA MR. BK DEB ROY MR. S DEKA B DEB S SONOWAL MR. HG BARUAH	K PAUL CGC N MOZIKA CGC MR. R PAUL

5)	WP(C)/351/2016	SMT. VALARIE NONGKYNRIH VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG E S LONG S CHAKRAWARTY SR. ADVOCATE	MRS. NG SHYLLA KP BHATTACHARJEE GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/187/2016	SMT. VALARIE NONGKYNRIH VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG S CHAKRAWARTY SR. ADVOCATE	MRS. NG SHYLLA KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018
3) MR. VGK KYNTA SR ADV ADVOCATE FROM 26-11-2018 TO 27-11-2018

BY ORDER
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WEDNESDAY the 28TH NOVEMBER, 2018

COURT ROOM. " 3 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS AND CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE OF THE YEARS 2015 AND 2016.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	CRP/35/2016	SMT. ROSINA JYRWA VS. SHRI. IMBRIKUT JYRWA	MR. JM THANGKHIEW MR. S THAPA MR. R PAUL D MUKHIM P SHOME MR. K PAUL	MR. H NONGKHLAW S SEN MR. R MAJAW MR. M PRASAD
2)	CRP/26/2018	JOHISH KOCH AND 4 ORS VS. SMTI. MONOTY KOCK @ MINOTY KOCH	AG MOMIN TENZIN YANGKYI MK SAH S KHONGTHAW MR. AS SIDDIQUI	
<u>HEARING</u>				
3)	WP(C)/352/2016	SMT. IRENE WANDA MARPNA VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG E SLONG S CHAKRAWARTY SR. ADVOCATE	KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/188/2016	SMT. IRENE WANDA MARPNA VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG S CHAKRAWARTY SR. ADVOCATE	KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA

4)	WP(C)/373/2016	SHRI. LAMBOKLANG MYLLIEMNGAP VS. THE DEPUTY COMMISSIONERCOLLEC TOR RI BHOI DISTRICT	MR. S CHANGKIJA MS. B DAS MR. E B SANGMA MR. B BHATTACHARJEE	MR. S SENGUPTA, GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA MR. HR NATH KK MAHANTA SR. ADV K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/197/2016	SHRI. LAMBOKLANG MYLLIEMNGAP VS. THE DEPUTY COMMISSIONERCOLLEC TOR RI BHOI DISTRICT	MR. S CHANGKIJA MS. B DAS MR. E B SANGMA MR. B BHATTACHARJEE	KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
5)	WP(C)/407/2016	MRS. MARVELYNE NONGRUM VS. THE UNION OF INDIA	PP BORA D KSOO MR. KP BHATTACHARJEE GAUTAM CHOUDHURY	K PAUL CGC MR. S P SHARMA S SHRESHTHA MRS. T YANGI
With	MC(WPC)/9/2017	INDIAN BANK VS. MRS. MARVELYNE NONGRUM	MR. M SHARMA MS. E GURUNG SS GEWALI MS. S SHRESTHA MR. SP SHARMA	K PAUL CGC G CHOUDHURY

NB:
ADVOCATES ON SANCTIONED LEAVE :
1) MRS. NG SHYLLA ADVOCATE FROM 06-11-2018 TO 30-11-2018
2) MR. R KAR ADVOCATE FROM 16-11-2018 TO 30-11-2018

BY ORDER
REGISTRAR GENERAL



**In the High Court of Meghalaya
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DAILY CAUSELIST

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OR IMMEDIATELY AFTER THE DIVISION BENCH IS OVER.

THURSDAY the 29TH NOVEMBER, 2018

COURT ROOM. " 3 "

HON'BLE MR. JUSTICE H. S. THANGKHIEW

EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS AND CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE OF THE YEARS 2015 AND 2016.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>HEARING</u>				
1)	WP(C)/44/2016	THINKER R MARAK VS. STATE OF MEGHALAYA	KS KYNJING SENIOR ADVOCATE MR. SM SUNA L SHONGWAN MS. K CHISA P KHARKONGOR R SATIN IL MAWPHLANG MR. MF QURESHI	S SENGUPTA ADDL. SR. GA MEGHALAYA K BARUA GA MEGHALAYA MR. R GURUNG, GA, MEGHALAYA MR. B KHYRIEM KP BHATTACHARJEE GA MEGHALAYA P AGARWAL
2)	WP(C)/347/2016	SMT. FELICIA KHONGLAM VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG E S LONG S CHAKRAWARTY SR. ADVOCATE	K KHAN, ADDL SR GA, MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA MRS. NG SHYLLA
With	MC(WPC)/184/2016	SMT. FELICIA KHONGLAM VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG S CHAKRAWARTY SR. ADVOCATE	K KHAN, ADDL SR GA, MEGHALAYA MRS. NG SHYLLA KP BHATTACHARJEE GA MEGHALAYA

3)	WP(C)/349/2016	SMT. SUMARLIN MAWTHOH VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG E S LONG S CHAKRAWARTY SR. ADVOCATE	MRS. NG SHYLLA KP BHATTACHARJEE GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
With	MC(WPC)/186/2016	SMT. SUMARLIN MAWTHOH VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG S CHAKRAWARTY SR. ADVOCATE	MRS. NG SHYLLA KP BHATTACHARJEE GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
4)	WP(C)/412/2016	SHRI. JINSANG MARAK VS. G.H.A.D.C	MR. JM THANGKHIEW R KHARSYAD GS MASSAR SR ADV	MR. S DEY SC GHADC MR. L KHYRIEM MR. P NONGBRI DR N MOZIKA MR PN NONGBRI MS. A THANGKHIEW SA SHALLAM MRS. N GURUNG MS. QB LAMARE
5)	CRP/10/2018	DANCY DORA SYIEM VS. ANURUPA CHOUDHURY	S THAPA S PANTHI R DUTTA P SHOME D LYGDOH B KHARWANLANG A DHAR P CHETTRI D SAHA K PAUL	MR. S SEN
With	MC(CRP)/9/2018	DANCY DORA SYIEM VS. ANURUPA CHOUDHURY	R DUTTA D LYGDOH A DHAR S THAPA P CHETTRI D SAHA S PANTHI P SHOME B KHARWANLANG K PAUL	

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FRIDAY the 30TH NOVEMBER, 2018

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HON'BLE MR. JUSTICE H. S. THANGKHIEW

EXCEPT FOR PART-HEARD MATTERS OF COURT NO. 2, ADMISSION, ORDERS AND HEARING OF CIVIL REVISION PETITIONS; TRANSFER PETITIONS AND CIVIL WRIT PETITIONS COGNIZABLE BY SINGLE JUDGE OF THE YEARS 2015 AND 2016.

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>ORDERS</u>				
1)	WP(C)/173/2016	MEHESHWARI MINING PVT. LTD. VS. K.H.A.D.C	V MAWLIEH MR. SS DEY MR. RJ NONGBET MR K WAHLANG KK KHONGJOH HW DKHAR K. CH. GAUTAM N MAWLIEH P PASWET MS M KYNTA MR. VGK KYNTA SR ADV	MR. B KHYRIEM MR. K PAUL H KHYRIEM MR. R PAUL P.S NONGBRI SC KHADC MR. S SENGUPTA PHILEMON NONGBRI K.BARUAH D. LYGDOH Q.B. LAMARE. MR. KP BHATTACHARJEE S DEY R DUTTA MR. P NONGBRI C T T SANGMA MR. N MOZIKA
With	MC(WPC)/84/2016	MAHESHWARI MINING PVT. LTD. VS. K.H.A.D.C	MR. SS DEY MR. RJ NONGBET MR K WAHLANG KK KHONGJOH HW DKHAR N MAWLIEH MR. VGK KYNTA SR ADV	P.S NONGBRI SC KHADC

2)	CRP/9/2017	MS GREEN VALLIEY INDUSTRIES LTD. VS. CFM ASSETS RECONSTRUCTION PVT. LTD	P SHOME MR. S THAPA R PAUL MR. S PANTHI S MYLLIEMNGAP D DIENGDOH A DHAR K PAUL	I PHAWA S WORTHING S DUTTA
With	MC(CRP)/5/2017	M/S GREEN VALLEY INDUSTRIES LTD. VS. CFM ASSETS RECONSTRUCTION PVT. LTD	I PHAWA S WORTHING S DUTTA	P SHOME MR. S THAPA R PAUL MR. S PANTHI S MYLLIEMNGAP D DIENGDOH A DHAR MR. K PAUL
	MC(CRP)/18/2018	CFM ASSETS RECONSTRUCTION PVT. LTD VS. M/S GREEN VALLEY INDUSTRIES LTD. AND ANR.	R SATEIN	K PAUL
HEARING				
3)	WP(C)/170/2016	SMTI. SILJAK R. MARAK VS. STATE OF MEGHALAYA	MR. K PAUL MR. S THAPA MR. S PANTHI MR. R DUTTA MR. R PAUL P SHOME A DHAR MR. TT DIENGDOH SR ADV K BARUA MS. A PAUL	B KHYRIEM GA MEGHALAYA KP BHATTACHARJEE GA MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA MRS S BHATTACHARJEE MR. P NONGBRI MR. M CHANDA MR. AH HAZARIKA GA MEGHALAYA
With	MC(WPC)/121/2018	SMTI. NIKME R. MARAK VS. SMTI. SILJAK R MARAK	MR. M CHANDA	MR. S THAPA MR. AH HAZARIKA MR. B KHYRIEM MR. K PAUL
	WP(C)/231/2017	NIKME R. MARAK VS. STATE OF MEGHALAYA	H DAS P NONGBRI S SHALLAM MR. S THAPA M CHANDA	B KHYRIEM P AGARWAL MR. KP BHATTACHARJEE MR. AH HAZARIKA A PAKYNTEIN AH HAZARIKA GA MEGHALAYA K KHAN, ADDL SR GA, MEGHALAYA
4)	WP(C)/346/2016	SHRI. RYMPHANG MONLANG SYNNAH VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG E SLONG S CHAKRAWARTY SR. ADVOCATE	MRS. NG SHYLLA KP BHATTACHARJEE GA MEGHALAYA S BHATTACHARJEE GA MEGHALAYA K KHAN SR GA MEGHALAYA
With	MC(WPC)/183/2016	SHRI. RYMPHANG MONLANG SYNNAH VS. STATE OF MEGHALAYA	MR. BC DAS MS. M MAHANTA MS P SHABONG S CHAKRAWARTY SR. ADVOCATE	K KHAN, ADDL SR GA, MEGHALAYA MRS. NG SHYLLA KP BHATTACHARJEE GA MEGHALAYA

5)	WP(C)/355/2016	SHRI. FOZIAL HOQUE VS. STATE OF MEGHALAYA	AP KHARSAHNOH D MAWTHOH SK HUSSAIN MR. AH HAZARIKA	KP BHATTACHARJEE GA MEGHALAYA S A SHEIKH MR. CH THOMLUI P AGARWAL MR. H KHARMIH SK HASSAN MR. A KHAN
6)	WP(C)/390/2016	SMT. SUPIYA KHATUN VS. STATE OF MEGHALAYA	MR. SA SHEIKH P AGARWAL SK HASSAN MR. A KHAN	K KHAN, ADDL SR GA, MEGHALAYA A PAKYNTEIN MR. KP BHATTACHARJEE MR. B KHYRIEM S BHATTACHARJEE GA MEGHALAYA MR H ABRAHAM G.A. MEGHALAYA S SENGUPTA ADDL. SR. GA MEGHALAYA
7)	CRP/12/2017	PRISKA SUN VS. CHRISTABELL RYNGDONG	I NONGKYNRIH L PHANJOM MR. N SYNGKON	MS. PS NONGBRI MR. AN DIENGDOH

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